

Package-6

SPOIL BANK DETAILS

Contract Package - 6

Date : 30.04.2023

Details of NOC of Spoil Banks

Sl. No	Design Chainage (Km)		NOC Status	Remarks	
	From	To			
1	251+000	251+080	Received from President, Village Council/Court, Tawipui North-II	Request to Deputy Commissioner, Lunglei, Mizoram Vide Letter No ABCI/SITE/AE/NH-54/PKG-6/2021-22/655, Dated 30-09-2021 for approval.	
2	251+450	251+560	Received from President, Village Council/Court, Tawipui North-II		
3	253+800	253+880	Received from President, Village Council/Court, Tawipui North-II		
4	256+890	256+970	Received from President, Village Council/Court, Tawipui North-I		
5	257+915	257+970	Received from President, Village Council/Court, Tawipui North-I		
6	259+130	259+180	Received from President, Village Council/Court, Tawipui North-I		
7	266+145	266+245	Received from President, Village Council/Court, Tawipui South		
8	266+980	267+090	Received from President, Village Council/Court, Tawipui South		
9	267+935	267+995	Received from President, Village Council/Court, Tawipui South		
10	271+555	271+700	Received from President, Village Council/Court, Thingfal		
11	272+854	272+914	Received from President, Village Council/Court, Thingfal		
12	273+100	273+160	Received from President, Village Council/Court, Thingfal		
13	273+610	273+690	Received from President, Village Council/Court, Thingfal		
14	273+985	274+040	Received from President, Village Council/Court, Thingfal		
15	276+330	276+420	Received from President, Village Council/Court, Thingfal		
16	276+470	276+540	Received from President, Village Council/Court, Thingfal		
17	284+990	285+130	Received from President, Village Council/Court, Thingkah		Request to Deputy Commissioner, Lawngtial, Mizoram Vide Letter No ABCI/SITE/AE/NH-54/PKG-6/2021-22/640, Dated 22-09-2021 for approval.
18	286+585	286+622	Received from President, Village Council/Court, Thingkah		
19	288+330	288+470	Received from President, Village Council/Court, AOC		

ADDITIONAL SPOIL BANKS

1	256+540	256+600	Received from Land Owner with witness by Local VCP.	
2	260+600	260+640	Received from Land Owner with witness by Local VCP.	
3	261+900	261+960	Received from Land Owner with witness by Local VCP.	
4	265+280	265+320	Received from Land Owner with witness by Local VCP.	
5	267+760	267+840	Received from Land Owner with witness by Local VCP.	

OFFICE OF THE DEPUTY COMMISSIONER
LAND ACQUISITION BRANCH
LUNGLEI DISTRICT, MIZORAM

MEETING NOTICE

A meeting in connection with disposal of excavated soils in the Widening & Upgradation of NH-54 within Lunglei District is hereby convened as schedule given below :-

Venue : Addl.DC Office Chamber, Lunglei
Time : 11th February, 2021 (Thur) @ 1:00 PM

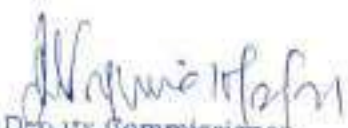
All members are requested to attend the meeting positively.

Sd/- R. VANRENGPUIA
Addl. Deputy Commissioner
Lunglei District, Mizoram

No.F.216/1/2020-LRS(L)/NH-5/Vol-1/1: Dated Lunglei, the 10th Feb, 2021

Copy to :

1. SO, LR&S, Lunglei.
2. SDO(Sadar), DC's Office, Lunglei.
3. SE, PWD, Lunglei Division.
4. DS &WO, Soil Department, Lunglei.
5. DAO, Agri. Department, Lunglei.
6. DFO, Forest Department, Lunglei.
7. General Manager, NHIDCL PMU, Lunglei.
8. Project Manager, ABCI Camp, Hrangchalkawn.
9. Project Manager, BiPL Camp, Rawpui.


Addl. Deputy Commissioner
Lunglei District, Mizoram

8/10/21

Ref. No. ABCI/SITE/AE/NH-54/PKG-6/2020-21/433

Date: 08/02/2021

To,
Deputy Commissioner
Lunglei, District, Mizoram.

Sub: "Widening and up-gradation to 2-lane with paved shoulder configuration and geometric improvements from km 250.00 to km 298.00 (Package-6) on Aizawl-Tuipang section of NH-54 in the State of Mizoram on EPC mode with JICA loan assistance" - Reg. NOC/permit for Spoil Bank.

Dear Sir,

As per project schedule, Contractor has finalized the Spoil bank locations after joint verification of ABCI-Bhartiya (JV) representative along with representative of NHIDCL, ICT, VCP & DISTRICT Administrative's representative for dumping of excavated soil of the project highway and herewith submitting the following spoil bank locations for your kind perusal.

You are kindly requested to grant your approval for the flowing location and provide us the NOC/permits to proceed further with the construction of spoil banks.

Sl No.	Existing Chainage		Length	District	Remarks
	Ch. From	Ch. To			
1	247+320	247+400	80	Lunglei	
2	247+800	247+820	20	Lunglei	
3	247+860	247+900	40	Lunglei	
4	247+980	248+040	50	Lunglei	
5	248+140	248+180	40	Lunglei	
6	249+930	249+980	50	Lunglei	
7	250+180	250+260	80	Lunglei	
8	254+200	254+240	40	Lunglei	
9	253+290	253+440	150	Lunglei	
10	254+540	254+640	100	Lunglei	
11	255+700	255+800	100	Lunglei	
12	256+840	256+960	120	Lunglei	
13	259+020	259+100	80	Lunglei	
14	260+620	260+690	70	Lunglei	
15	263+020	263+120	100	Lunglei	

Capital Travel Building, 3rd Floor,
Club Road Silchar-788001
Ph: 03842-247471 262306
Email: abc546@gmail.com

16	263+930	263+970	40	Lunglei	
17	264+840	264+920	80	Lunglei	
18	267+200	267+240	40	Lunglei	
19	268+760	268+980	220	Lunglei	
20	269+430	269+540	110	Lunglei	
21	270+100	270+140	40	Lunglei	
22	270+450	270+510	60	Lunglei	
23	271+000	271+080	80	Lunglei	
24	271+380	271+430	50	Lunglei	
25	273+500	273+560	60	Lunglei	
26	273+700	273+750	50	Lunglei	
27	273+950	274+050	100	Lunglei	
28	274+250	274+300	50	Lunglei	
29	274+430	274+470	40	Lunglei	
30	274+700	274+750	50	Lunglei	
31	276+360	276+370	10	Lunglei	
32	277+030	277+080	50	Lunglei	
33	278+740	278+920	180	Lunglei	

We have here with submit the joint inspection report for your kind information & ready reference.

Hope you will find the above in order and allow us to proceed further.

Thanking You.

Yours faithfully,

Authorized Signatory

Mr. Akhilesh Kumar Singh (Sr. GM)

13/2/21
PADECO
DC-INT

Copy for kind information to:-

1. Mr. Pranab Sinha, GM (P), NHIDCL, PMU-Lawangtlai, Mizoram
2. Mr. B.N Singh The Authority's Engineer, M/s Intercontinental Consultant & Technocrats Private Ltd. in association with M/s PADECO Co. Ltd. Japan
3. RE office (Pkg 6), Lawangtlai, Aizawl, Mizoram

widening and upgrade to 2-Lane with paved shoulder configuration and geometric improvements from KM250.000 to KM298.000(Package-6) on Aizawl-Tulpani section of NH-54 in the state of Mizoram on Engineering procurement Joint inspection Report of Spoil Bank Location, conducted on 08.11.19 to 19.11.19 along with Lunglei District Administration, NHIDCL and Contractor

- No.	Already Designated		New Proposal		Side	Length as per site (M)	Width (M)	Average Depth (M)	Tentative fill volume (cum)	Workability/ Feasibility	Remarks
	From	To	From	To							
1	247.320	247.400			RHS	80	95.0				
2	247.800	247.820			RHS	20	80.0				
3	247.860	247.900			RHS	40	80.0				
4	247.980	248.020			RHS	40	40.0				
5	248.140	248.180			RHS	40	80.0				
6	249.930	249.980			RHS	50	75.0				
7			250.180	250.260	RHS	80	85.0				
8	253.290	253.440			RHS	150	95.0				
9	254.200	254.240			RHS	40	50.0				
10			254.540	254.640	RHS	100	85.0				
11	255.700	255.800			RHS	100	80.0				
12			256.840	256.960	RHS	120	90.0				
13	259.070	259.100			RHS	80	80.0				
14			260.620	260.690	RHS	70	90.0				
15			263.020	263.120	LHS	100	90.0				
16	263.930	263.970			LHS	40	75.0				
17	264.840	264.920			LHS	80	80.0				
18	267.200	267.240			RHS	40	130.0				
19			268.760	268.980	LHS	220	110.0				
20	269.430	269.540			LHS	310	95.0				
21			270.100	270.140	LHS	40	75.0				
22			270.450	270.510	LHS	60	60.0				
23			271.000	271.080	LHS	80	75.0				
24			271.380	271.430	LHS	50	60.0				
25			273.500	273.560	LHS	50	65.0				
26			273.700	273.750	LHS	50	70.0				
27			273.950	274.050	LHS	50	50.0				
28			274.250	274.300	LHS	50	65.0				
29			274.430	274.470	LHS	50	75.0				
30			274.700	274.750	LHS	50	80.0				
31			276.360	276.370	RHS	10					
32			277.030	277.080	RHS	50					
33	276.740	278.920			RHS	180	90.0				

Contractor's Representative
 K. P. J. S. C. T.
 19/11/19

Authority's Representative

District Administrative's Representative

[Signature]

unfeasibility
unfeasibility

(NO OBJECTION CERTIFICATE)


I **Lalfanzauva** the president of village council of Tawipui North-II. Situated under District Lunglei, do hereby declare and confirm that council have permitted to avail **SPOIL BANK for soil dumping for ABCI-BHARTIA (JV)** in our village at Chainage :-

Existing Chainage of Spoil Bank		
Sl. No.	From	To
1	CH. 247+320	CH. 247+400
2	CH. 247+800	CH. 247+820
3	CH. 247+960	CH. 248+020
4	CH. 250+180	CH. 250+260

(Revised) respectively with reference to their application dated: - 21/05/2021

The council have No Objection to **ABCI-BHARTIYA – (JV)** to use the land for the above mentioned purpose.

President Signature


(Lalfanzauva)

Village Council/Court
Tawipui North-II

Date: 28.09.2021

Place: Tawipui North-II

(NO OBJECTION CERTIFICATE)

I **T. Lal lawmpuia** the president of village council of Tawipui North-I. Situated under District Lunglei, do hereby declare and confirm that council have permitted to avail **SPOIL BANK for soil dumping for ABCI-BHARTIA (JV)** in our village at Chainage :-

Existing Chainage of Spoil Bank		
Sl. No.	From	To
1	CH. 253+360	CH. 253+440
2	CH. 254+420	CH. 254+520
3	CH. 255+700	CH. 255+800

(Revised) respectively with reference to their application dated:- 18/05/2021

The council have No Objection to **ABCI-BHARTIYA – (JV)** to use the land for the above mentioned purpose.

President Signature


(T. Lal lawmpuia)
Village Council/Court
Tawipui North-I

Date: 19.9.21

Place: Tawipui North-I

President
Village Council / Co.
Tawipui N

(NO OBJECTION CERTIFICATE)

I **S. Vanlal Ruata** The president of village council of Tawipui South. Situated under District Lunglei, do hereby declare and confirm that council have permitted to avail **SPOIL BANK** for soil dumping for **ABCI-BHARTIA (JV)** in our village at Chainage :-

Sl. No.	Existing Chainage	
	From	To
1	CH. 263+020	CH. 263+120
2	CH. 263+910	CH. 264+016
3	CH. 264+900	CH. 264+960

(Revised) respectively with reference to their application dated: - 18/05/2021

The council have No Objection to **ABCI-BHARTIA – (JV)** to use the land for the above mentioned purpose.

President Signature



Mr. S. Vanlal Ruata
Village Council/Court
Tawipui South
Tawipui South Court
Tawipui S

Date: 18.09.2021

Place: Tawipui South

(NO OBJECTION CERTIFICATE)

I **LALFAK THANGA** The president of village council of Thingfal. Situated under District Lunglei, do hereby declare and confirm that council have permitted to avail **SPOIL BANK for soil dumping for ABCI-BHARTIA (JV)** in our village at Chainage :-

Existing Chainage		
Sl. No.	From	To
1	CH. 270+200	CH. 270+260
2	CH. 270+450	CH. 270+510
3	CH. 271+000	CH. 271+080
4	CH. 271+380	CH. 271+430
5	CH. 273+962	CH. 274+075
6	CH. 274+160	CH. 274+230

The council have No Objection to **ABCI-BHARTIA – (JV)** to use the land for the above mentioned purpose.

President Signature

Date: 15/11/2024


Mr. LALFAK THANGA
 Village Council/Court
 Thingfal

Place: Thingfal

President
 Village Council/Court
 Thingfal

(NO OBJECTION CERTIFICATE)

I **K.LALTANPUIA** The president of village council of Thinkah, Situated under District Lawngtlai, do hereby declare and confirm that council have permitted to avail **SPOIL BANK for soil dumping for ABCI-BHARTIA (JV)** in our village at Chainage :-

Sl. No.	Existing Chainage	
	From	To
1	CH. 282+860	CH. 283+000
2	CH. 284+510	CH. 284+560

The council have No Objection to **ABCI-BHARTIYA – (JV)** to use the land for the above mentioned purpose.


President Signature

Mr. K.LALTANPUIA
Village Council/ Court
Thinkah

Date: 15.7.2021

Place: Thinkah

Ref. No. ABCI/SITE/AE/NH-54/PKG-6/2021-22/655

Date: 30/09/2021

To,
Deputy Commissioner
Lunglei, District, Mizoram.

Sub: "Widening and up-gradation to 2-lane with paved shoulder configuration and geometric improvements from km 250.00 to km 298.00 (Package-6) on Aizawl-Tuipang section of NH-54 in the State of Mizoram on EPC mode with JICA loan assistance" – Reg. NOC/permit for Spoil Bank.

Dear Sir,

As per project schedule, Contractor has finalized the Spoil bank locations after joint verification of ABCI-Bhartia (JV) representative along with representative of NHIDCL, ICT, VCP & DISTRICT Administrative's representative for dumping of excavated soil of the project highway and herewith submitting the following spoil bank locations for your kind perusal. We are herewith submitted the NOCs received from the local VCP.

So you are kindly requested to approved the flowing location and provide us the NOC/permits from your end to proceed further with the construction of spoil banks.

Existing Chainage								
Sl.no.	Ch.From	Ch. To	Length	Sl.no.	Ch.From	Ch. To	Length	Remarks
1	247+320	247+400	80	9	263+910	264+016	106	
2	247+800	247+820	20	10	264+900	264+960	60	
3	247+960	248+020	60	11	270+200	270+260	60	
4	250+180	250+260	80	12	270+450	270+510	60	
5	253+360	253+440	80	13	271+000	271+080	80	
6	254+420	254+520	100	14	271+380	271+430	50	
7	255+700	255+800	100	15	273+962	274+075	113	
8	263+020	263+120	100	16	274+160	274+230	70	

Hope you will find the above in order and allow us to proceed further.

Thanking You,

Yours faithfully,

Authorized Signatory

Mr. Akhilesh Kumar Singh (Sr. GM)



Received
6/10/21

Enclosed: NOCs copy.

Copy for kind information to:-

1. Mr. Pranab Sinha, GM (P), NHIDCL, PMU-Lawangtlai, Mizoram
2. Mr. B.N Singh The Authority's Engineer, M/s Intercontinental Consultant & Technocrats Private Ltd in association with M/s PADECO Co. Ltd Japan
3. RE office (Pkg 6), Lawangtlai, Aizawl, Mizoram

P.A to DC,
Lunglei District, Lunglei

Ref. No. ABCI/SITE/AE/NH-54/PKG-6/2021-22/640

Date: 22/09/2021

To,
Deputy Commissioner
Lawngtlai, District, Mizoram.

Sub: "Widening and up-gradation to 2-lane with paved shoulder configuration and geometric improvements from km 250.00 to km 298.00 (Package-6) on Aizawl-Tuipang section of NH-54 in the State of Mizoram on EPC mode with JICA loan assistance" – Reg. NOC/permit for Spoil Bank.

Dear Sir,

As per project schedule, Contractor has finalized the Spoil bank locations after joint verification of ABCI-Bhartia (JV) representative along with representative of NHIDCL, ICT, VCP & DISTRICT Administrative's representative for dumping of excavated soil of the project highway and herewith submitting the following spoil bank locations for your kind perusal. We are herewith submitted the NOCs received from the local VCP.

So you are kindly requested to approved the flowing location and provide us the NOC/permits from your end to proceed further with the construction of spoil banks.

Sl No.	Existing Chainage		Length	District	Remarks
	Ch. From	Ch. To			
1	282+860	283+300	140	Lawngtlai	
2	284+510	284+560	50	Lawngtlai	
3	286+280	286+420	140	Lawngtlai	

Hope you will find the above in order and allow us to proceed further.

Thanking You,

Yours faithfully,

Authorized Signatory
Mr. Akhilesh Kumar Singh (Sr. GM)

PA to DC
Lawngtlai District
Lawngtlai

Enclosed: NOCs copy.

Copy for kind information to:-

1. Mr. Pranab Sinha, GM (P), NHIDCL, PMU-Lawngtlai, Mizoram
2. Mr. B.N Singh The Authority's Engineer, M/s Intercontinental Consultant & Technocrats Private Ltd. in association with M/s PADECO Co. Ltd. Japan
3. RE office (Pkg 6), Lawangtlai, Aizawl, Mizoram

(NO OBJECTION CERTIFICATE)

I **K.LALTANPUIA** The president of village council of Thinkah, Situated under District Lawngtlai, do hereby declare and confirm that council have permitted to avail **SPOIL BANK for soil dumping for ABCI-BHARTIA (JV)** in our village at Chainage :-

Existing Chainage		
Sl. No.	From	To
1	CH. 282+860	CH. 283+000
2	CH. 284+510	CH. 284+560

The council have No Objection to **ABCI-BHARTIYA – (JV)** to use the land for the above mentioned purpose.


President Signature

Mr. **K.LALTANPUIA**
Village Council/Committee
Thinkah

Date: 15.7.2021

Place: Thinkah

NO OBJECTION CERTIFICATE

1 LIANKAMILOVA The president of village council of AOC. Situated under District Lawngtal, do hereby declare and confirm that council have permitted to avail **SPOIL BANK for soil dumping for ABCI-BHARTIA (JV)** in our village at Chaitrage :-

Sl. No.	Existing Chaitrage	
	From	To
1	CH. 286+280	CH. 286+420

The council have No Objection to **ABCI-BHARTIA - (JV)** to use the land for the above mentioned purpose.

President Signature

Date: 14-9-24

Mr. LIANKAMILOVA
Village Council/Cover

Place: AOC

Attested
Village Council Stamp
of Autonomous District Council

LAND ACQUISITION BRANCH, DEPUTY COMMISSIONER: LUNGLEI
FORMAT FOR AGREEMENT BETWEEN CONTRACTORS AND PRIVATE
PARTIES FOR N.H WIDENING PROJECTS

A. English Version

This is to certify that I, T. Lalhompui (name), s/o / d/o / w/o T. BiakKunga (Late) (name), a resident of Tawipui-N-I (Name of town/village) at Lunglei District, who is rightful holder/claimant of land pass No. VC Area - Land of Tawipui-N-I (location) at Chainage 2561540-2561600 LHS/ RHS for NH 54 Widening Project, have reached an agreement with ABCZ-BHARTIA (JV) (Name of Contractor) regarding Use of Land as Spoil Bank/ Claims for land damage/ Claims for assets damage etc. (*exact purpose to be written here) in terms of monetary and/or material relief which is to be/has been given to me to my satisfaction, and that I will make no further claims or complaints in this regard.

Date of Agreement: 26/02/2023 Cheque NO: -452982 dt 02/03/23

Signed by: T. Lalhompui * Compensation amount Rs 15,000/- for dumping Hill excavation soil from the Tawipui-N-I area only
1. LAND HOLDER/CLAIMANT
VCP - Tawipui-N-I
(Signature & Name)
2. WITNESS 1 Zui Lalzui mawii
(Signatures, Names, Designation/Address)
2. CONTRACTOR R. Kandasamy
(Signature, Name & Seal)
4. WITNESS 2 Lalmawia
(Signatures, Names, Designation/Address)



B. Mizo Version

T. Lalhompui (hming), s/o / d/o / w/o T. BiakKunga (Late) (hming), Tawipui-N-I (Khuah/Veng), Lunglei (district) a cheng mek hi, diktaka ka ram neih Pass No. VC Area - Land, a hmun Tawipui-N-I Chainage 2561540-2561600 LHS/RHS NH 54 Widening Project atan hian, a thawktu ABCZ-BHARTIA (JV) (Contractor hming) nen hian inremsiamin, ka ram hi Spoil Bank atana hman/ Ram-laih-chhiat/ Thlai-leh-thing-tihchhiat etc. (*a hmanna/chhiatna ziah tur) hi ka phalin ka remti a, he project atana hman/tihchhiat anih vangin zangnadawmna pawh pawisa / bungrua in ka dawng tawh/dawn a, he ka ram chungchangah hian complaint emaw claim dang ka siam tawh lo ang tih ka tiam e.

Date of Agreement: 26/02/2023 Cheque NO: -452982 dt 02/03/23

Signed by: T. Lalhompui * Compensation amount Rs 15,000/- for dumping Hill Excavation Soil from the Tawipui-N-I area only
1. LAND HOLDER/CLAIMANT
VCP - Tawipui-N-I
(Signature & Name)
2. WITNESS 1 Zui Lalzui mawii
(Signatures, Names, Designation/Address)
2. CONTRACTOR R. Kandasamy
(Signature, Name & Seal)
4. WITNESS 2 Lalmawia
(Signatures, Names, Designation/Address)



LAND ACQUISITION BRANCH, DEPUTY COMMISSIONER, LUNGLEI
FORMAT FOR AGREEMENT BETWEEN CONTRACTORS AND PRIVATE
PARTIES FOR N.H WIDENING PROJECTS

A. English Version

This is to certify that I, K. LALHMANSAI HZUALA (name), s/o d/o / w/o K. LALRAWNA (name), a resident of TAWIPUI SOUTH (Name of town/village) at LUNGLEI District, who is rightful holder/claimant of land pass No. 9-413 of 1976 (LHO 16/5/2019-LRS(V) 154-163) of BRTF Kawng Chen (location) at Chainage 2601640 LHS/ RHS for NH- 54 Widening Project, have reached an agreement with AGCI-BHARTIA (JV) (Name of Contractor) regarding Use of Land as Spoil Bank/ Claims for land damage/ Claims for assets damage etc. (*exact purpose to be written here) in terms of monetary and/or material relief which is to be/has been given to me to my satisfaction, and that I will make no further claims or complaints in this regard.

Date of Agreement: 28/12/2021

Signed by: ✓ Zuala 28/12/2021

Rs. 15,000/-
(Rupees Fifteen Thousand only)

1. LAND HOLDER/CLAIMANT

2. CONTRACTOR
AKHILESH KUMAR
(Signature, Name & Seal)

(Signature & Name) -

2 WITNESS 1 (C. VAN LALRUATA)
President

4. WITNESS 2
(Signature)

(Signatures, Names, Designation/Address) (P. HARISHKESH SINGH)

B. Mizo Version

K. LALHMANSAI HZUALA Kei, _____ (hming), s/o / d/o / w/o K. LALRAWNA (hming), TAWIPUI SOUTH (Khua/Veng), LUNGLEI (district) a cheng mak hi, diktaka ka ram neih Pass No. PP-9-413 of 1976 (LHO 16/5/2019-LRS(V) 154-163) a hmun BRTF Kawng Chen Chainage 2601640 LHS/RHS NH-54 Widening Project atan hian, a thawktu AGCI-BHARTIA (JV) (Contractor hming) nen hian inremslamin, ka ram hi Spoil Bank atana hman/ Ram laih chhlat/ Thlai lah thing tihchhlat etc. (*e hmanna/chhlatna zlah tur) hi ka phalin ka remti a, he project atana hman/tihchhlat anih vangin zangnadawmna pawh pawisa / bungrua In ka dawng tawh/dawn a, he ka ram chungchangah hian complaint emaw claim dang ka siam tawh lo ang tih ka tiam e.

Date of Agreement: 28/12/2021

Signed by: ✓ Zuala 28/12/2021

Rs. 15,000/-
(Rupees Fifteen Thousand only)

1. LAND HOLDER/CLAIMANT

2. CONTRACTOR
AKHILESH KUMAR
(Signature, Name & Seal)

(Signature & Name)

2 WITNESS 1 (C. VAN LALRUATA)
President

4. WITNESS 2
(Signature)

(Signatures, Names, Designation/Address) (P. HARISHKESH SINGH)

LAND ACQUISITION BRANCH, DEPUTY COMMISSIONER: LUNGLEI

FORMAT FOR AGREEMENT BETWEEN CONTRACTORS AND PRIVATE PARTIES FOR N.H WIDENING PROJECTS

A. English Version

This is to certify that, Lalkhawngaih sang (name), s/o / d/o / w/o Mangpiama (name), a resident of Tanyaw South (Name of town/village) at Lunglei District, who is rightful holder/claimant of land pass No. of YMA Land Hnuia (location) at Chainage 261+900 LHS/ RHS for NH 54 Widening Project, have reached an agreement with ABCJ - BHARTIA (P) (Name of Contractor) regarding Use of Land as Spoil Bank/ Claims for land damage/ Claims for assets damage etc. (*exact purpose to be written here) in terms of monetary and/or material relief which is to be/has been given to me to my satisfaction, and that I will make no further claims or complaints in this regard.

Date of Agreement: 24/06/2022 Rs 10,000/-

Signed by: Lal Khawngaih sang &

1. LAND HOLDER/CLAIMANT
(LALKHAWNGAIHSANG)

2. Contractor
CONTRACTOR



(Signature & Name)

(Signature, Name & Seal)

2. WITNESS 1 U...
(C. YAN LALRUATA)

4. WITNESS 2

(Signatures, Names, Designation/Address) (P. HARISHRISH SINGH)

B. Mizo Version

Lalkhawngaih sang (hming), s/o / d/o / w/o Mangpiama (hming), Tanyaw South (Khuaw/Veng), Lunglei (district) a cheng mek hi, diktaka ka ram neih Pass No. of YMA Ram Hnuia Chainage 261+900 LHS/RHS NH 54 Widening Project atan hian, a thawktu ABCJ - BHARTIA (P) (Contractor hming) nen hian inromelamin, ka ram hi Spoil Bank atana hman/ Ram laih chhlat/ Thlai leh thing tihchhiat etc. (*a hmanna/chhhatna ziah tur) hi ka phalin ka remti a, he project atana hman/tihchhiat anih vangin zangnadawmna pawh pawisa / bungrua in ka dawng tawh/dawn a, he ka ram chungchangah hian complaint emaw claim dang ka siam tawh lo ang tih ka tiam e.

Date of Agreement: _____

Signed by: Lal Khawngaih sang

1. LAND HOLDER/CLAIMANT

2. Contractor
CONTRACTOR



(Signature & Name)

(Signature, Name & Seal)

2. WITNESS 1 U...
(C. YAN LALRUATA)

4. WITNESS 2

(Signatures, Names, Designation/Address) (P. HARISHRISH SINGH)

Kei C. Lalthanama VCP Tawipui 'S' Lunglei District hman vantlang Ram / VC ram Tawipui 'S' Minpui veng a tuikhu hnaai mawng kawr hi Deputy Commissioner min beisei ang leh Village Council Sitting Dt 20/04/2023 in a rem tih angin NH-54 Weidening Project a tan hian hman, a thawktu NHIDCL / ABCI Company ten nen inremsiamin Spoil Bank a tan a hman hi ka phal sakin ka remti a, he Project atan a hman / tihchhiat a nih avangin zangnadawmna atan NH-54 Pi Thungruai in bul ntang a Tawipui 'S' Primary School li panna (step) hi P/S-II thleng a Cemented a Dt 1st May 2023 ral hma ngei a siam tur leh Spoil bank siamna tur a Wall hi Dt 27th April 2023 ral hma ngei a rinawm tak leh nget tak a ~~Contractor~~ a ohlung tur leh Nalla tha tak a siam turin Contractor te nen kan in remsiam ani.


Date of Agreement 30.4.2023

Contractor

1. 
(C. LALTHANAMA)
President
Village Council / Court
Tawipui 'S'

1. 
(DEBENDRA SAMANTARY)

2. (C. LALAWMPUIA)
VC Member Tawipui 'S'

2. 
(RAVI BANKAR ROY)

3. (K. ZOTHANMAWIA)
VC Member Tawipui 'S'

3. 
(P. PRASHKEEH SINGH)

4. 
(H. LALFAKAWMA)
Secretary
Village Council / Court
Tawipui 'S'

Copy to

1. DC Lunglei District
2. GM NHIDCL
3. GM ABCI
4. PM ABCI
5. All VC Member

LAND ACQUISITION BRANCH, DEPUTY COMMISSIONER, LUNGLEI
FORMAT FOR AGREEMENT BETWEEN CONTRACTORS AND PRIVATE
PARTIES FOR N.H WIDENING PROJECTS

A. English Version

This is to certify that I, LALRAMMAWIA (name), s/o / d/o / w/o DENGCHHUNGA (name), a resident of TAWIPUI SOUTH (Name of town/village) at LUNGLEI District, who is rightful holder/claimant of land pass No. VCP/IP(S)-B/2002-2005/125 of BRTF Kawng (location) at Chainage 267+850 LHS/ RHS for NH -54 Widening Project, have reached an agreement with ABC I-BHARTIA (P) (Name of Contractor) regarding Use of Land as Spoil Bank/ Claims for land damage/ Claims for assets damage etc. (*exact purpose to be written here) in terms of monetary and/or material relief which is to be/has been given to me to my satisfaction, and that I will make no further claims or complaints in this regard.

Date of Agreement: 28/12/2021

Rs 15,000/-
(Rupees Fifteen Thousand only)

Signed by: Lalrammawia (LALRAMMANIA)
1. LAND HOLDER/CLAIMANT

Akhilesh K. Singh
2. CONTRACTOR
(Signature, Name & Seal)

(Signature & Name)
2. WITNESS 1 (C-VANLALRUATA)

4. WITNESS 2
(Signatures, Names, Designation/Address) (P. HRISHIKESH SINGH)

B. Mizo Version

LALRAMMAWIA (hming), s/o / d/o / w/o DENGCHHUNGA (hming), TAWIPUI SOUTH (Khuah/Veng), LUNGLEI (district) a cheng mek hi, diktaka ka ram neih Pass No. VCP/IP(S)-B/2002-2005/125 a hmun BRTF Kawng Chainage 267+850 LHS/RHS NH 54 Widening Project atan hian, a thawktu ABC I-BHARTIA (P) (Contractor hming) nen hian inngamin, ka ram hi Spoil Bank atana hman/ Ram laih chhial/ Thlai leh thing tihchhial etc. (*a hmanna/chhialna zlah tur) hi ka phalin ka remti a, he project atana hman/tihchhial anih vangin zangnadawmna pawh pawisa / bungrua in ka dawng tawh/dawn a, he ka ram chungohangah hian complaint emaw claim dang ka siam tawh lo ang tih ka tiam e.

Date of Agreement: 28/12/2021

Rs 15000/-
(Rupees Fifteen Thousand only)

Signed by: Lalrammawia (LALRAMMANIA)
1. LAND HOLDER/CLAIMANT

Akhilesh K. Singh
2. CONTRACTOR
(Signature, Name & Seal)

(Signature & Name)
2. WITNESS 1 (C-VANLALRUATA)

4. WITNESS 2
(Signatures, Names, Designation/Address) (P. HRISHIKESH SINGH)

Package-7

SPOIL BANK DETAILS

Project: Widening and Up-gradation to 2 lane with paved shoulder Configuration and geometric improvements from Km 298.000 to Km 339.000 (Package-7) on Aizawl-Tuipang Section of NH-54 in the state of Mizoram on Engineering, Procurement and Construction (EPC) mode with JICA Loan Assistance

Contract Package - 7

Date : 30.04.2023

Details of NOC of Spoil Banks

Sl. No	Design Chainage (Km)		NOC Status
	From	To	
1	302+910	302+980	Attached
2	307+880	307+940	Attached
3	308+180	308+220	Attached
4	309+100	309+130	Attached
5	309+615	309+650	Attached
6	319+790	319+850	
7	326+210	326+290	Attached
8	327+040	327+110	Attached
9	329+300	329+360	Attached

ADDITIONAL SPOIL BANKS

1	295+250	295+270	
2	299+020	299+080	Attached
3	300+960	301+010	
4	301+770	301+820	
5	305+790	305+830	Attached
6	307+220	307+280	Under ROW, So no NOC required
7	314+300	314+400	
8	314+990	315+020	
9	324+760	324+810	Attached
10	329+950	330020	Attached
11	332820	332+850	Attached

No.R. 13011/1/2020-DC(LTI)
OFFICE OF THE DEPUTY COMMISSIONER
LAWNGTLAI DISTRICT : MIZORAM

Dated Lawngtlai, the 1st June, 2021

To,

Shri V.V.S Rayudu
 Authorised Signatory
 PMPL-SRC Infra(JV)
 Plot No.- 77, Jubilee Enclave, Opposite HITEX
 Madhapur, Hydrabad- 500081
 Telengana, India

Subject:- Grant of approval for spoil banking at Package-7 regarding

Ref:- Y/L No. DC/ EPC-Mizoram- Pkg-7/ Nh-54/ 2020-21/Gem/078 Dt. 02.02.2021

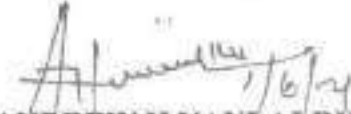
Sir,

With reference to the subject and letter No. cited above, I convey herewith approval for Spoil Banks in connection with the on-going NH-54 widening project within Lawngtlai District at Package-7.

This is for your kind information and necessary action.

Enclosed:- As stated

Yours faithfully


 (Dr. ANDREW H.VANLALDIKA)
 Deputy Commissioner
 Lawngtlai District, Mizoram
 Dated Lawngtlai, the 1st June, 2021

Memo No.R. 13011/1/2020-DC(LTI)

Copy to:-

1. General Manager (P), NHIDCL, PMU-Lawngtlai for kind information.
2. The Team Leader, ICT, Lawngtlai for kind information.
3. The Resident Engineer, ICT, Lawngtlai for kind information.
4. Pu Rinmuana, Dy. Conservator of Forest (WF), Lawngtlai District, Mizoram for kind information.


 Deputy Commissioner
 Lawngtlai District, Mizoram

APPROVAL FOR SPOIL BANKS IN PACKAGE 7

The following locations in Saikah village (Package 7) is hereby approved for spoil banks.

Sl. No.	Chainage		Name of the land owner	LSC No.	Village
	From	To			
1	307+920	307+970	H.Biakchunga	13/2016 of 10.08.2016	Saikah 'U'
2	308+210	308+230	Johny Vanlalvenhima	32/05 of 08.12.2005	Saikah
3	308+230	308+300	L.Cheuluaia	10/7 of 23.02.2007	Saikah
4	309+130	309+200	K.Sanglianpuia	71/1997 of 20.01.1997	Saikah-II
5	309+670	309+700	F.Lilypari	G./1994 of 08.06.1994	Saikah

However, PMPL should strictly observe the following points and conditions.

1. PMPL will construct retaining walls high and durable to ensure that it can hold and prevent spoil earth from crossing its boundary.
2. These spoil banks will be carefully monitored by PMPL so that there is no destruction of property and no environmental damage is caused.
3. If there is any complaint/grievance from private landowners regarding damaged caused by dumping of soil, the matter will be resolved by PMPL.
4. No spoil earth will be dump in places other than the designated spoil banks and if such dumping of spoil earth happens outside the designated spoil banks, PMPL will have to compensate for the damaged caused.
5. Any problems/complaints arising out of these spoil banks will be the sole responsibility of PMPL and they will resolved the matter promptly.

(Dr. ANDREW H. VANLALDIKA)

Deputy Commissioner
Lawngtlai District, Mizoram

Dated Lawngtlai, the 1st June, 2021

Memo No.R. 13011/1/2020-DC(LTI)

Copy to:-

1. General Manager (P), NHIDCL, PMU-Lawngtlai for kind information.
2. The Team Leader ICT, Lawngtlai for kind information.
3. The Resident Engineer ICT, Lawngtlai for kind information.
4. Pu Rinmuana, Dy. Conservator of Forest (WF), Lawngtlai District, Mizoram for kind information.

Deputy Commissioner
Lawngtlai District, Mizoram



मिजोरम MIZORAM

LEASE DEED

095192

THIS DEED OF LEASE is made at Lawngtlai, on this 5th day of October, 2021.

Between:

Smt. Lalduatpuii D/o Shri Jacoba, Age: 29 years, R/o. 52, Saikah, Near Water Point, Lawngtlai, Mizoram-796891, having Aadhar No. 7496 8081 8737, hereinafter referred to as "the Lessor" of the ONE PART

And

M/s. PMPL - SRC INFRA (JV), Plot No.77, Jubilee Enclave, Opp: Hitex Arcade, Madhapur, Hyderabad-500081 represented by its Project Manager Shri Sheety Pawan Kumar hereinafter referred to as "the Lessee" of the OTHER PART.

WHEREAS the Lessor is the absolute owner of Plot measuring 20000 sqm., situated at Saikah village (more particularly described in the Schedule of Property), hereinafter referred to as the open land.

T. P. Kumar

AND WHEREAS the Lessor has agreed to lease the open land to the Lessee and the Lessee is agreed to take same on lease at one time payment of Rs.10,000/- (Rupees: Ten Thousand only) for the purpose of **Spoil Bank at Km. 305+820 LHS Valley Side** (i.e to dump the excavated soil/soft rock)etc., under the following terms and conditions:

NOW THIS DEED WITNESSETH AS FOLLOWS:

1. The Lessor declares that the open land is free from all encumbrances of claims from any third party till date and within the leased period in future.
2. The lease is initially for a period of 8 years from 5.10.2021 to 5.10.2029.
3. That it is agreed upon both the parties that the rent of the open land shall be Rs.10,000/- (Rupees Ten Thousand only) onetime payment. And shall be payable at the time of signing lease deed.
4. The lessee shall be at liberty to carry out any additions or alterations to the open land premises or wall on boundaries for retaining the soil in accordance with the plans approved by the authorities at any time or from time to time during the subsistence or the term hereby created.
5. That the Lessee can dump the soil/soft rock and make it level, construct cross drains, keep plants, construct wall for retaining the soil. The Lessor shall have no objection whatsoever in this connection during lease period.
6. The Lessor has to arrange the documents to take approval from DC/ the government or local authorities. The Lessee shall bear all the charges.
7. The lessor is absolutely free to use the area to dump the soil during the lease period for purpose of carrying business.
8. The lessee shall peacefully and quietly hold, possess to use the open land for dumping the soil during the term of lease without any interruption, disturbance, claims or demand whatsoever by the lessor or any person or persons claiming under him, subject however, the lessee paying the said payment on the due dates thereof and in the manner herein provided and observing and performing the covenants,

Pan

conditions and stipulations herein contained and, on his part, to be observed and performed.

- 9. On filling the total area and completing activities as per the approved spoil bank plan on the open filled land the same will be taken back by Lessor.
- 10. This Lease Deed shall be executed in duplicate. The original shall be retained by the Lessor and the duplicate by the Lessee.

IN WITNESS WHEREOF, the Lessor and Lessee has set their hands unto these presents and a duplicate hereof on the day, month and year first hereinabove written.

SCHEDULE OF PROPERTY: Ls 15/11 of 07.07.2011

Located at Saikah Ram Chhung Tuipui Feh Kawngah, Lawngtlai(District)

East:

West:

North:

South:

x *Juv*
LESSOR

LESSEE

[Signature]
2

WITNESSES:

1. *[Signature]*

2. *[Signature]*

DEPARTMENT

15/11 2011

... in the General ...

Lalduarpoi

Jacob

Salkah

Garden

Salkah Ba chuang Tuipui P-B

Kaweah

...
...
...
...

...

...

P. Chuanwanga

11019/1/11

...

Lalduarpoi

Salkah

...

for information

Salkah

for information

Salkah

for information



Signature and name of P. Chuanwanga

AC No 9700 9153674

Handwritten initials



भारत सरकार
Unique Identification Authority of India
Government of India

Enrollment No.: 2212/12345/00269

To
Lakshmi
0/0, Jacobs
52 Gokul
Near Waterpoint Laxmi
Saksh
Laxmi
Laxmi/Laxmi
Muzam 708291
8974227225

38541105 05062017



MD385411055F1



आपका आधार क्रमांक / Your Aadhaar No. :

7496 8081 8737

मेरा आधार, मेरी पहचान



भारत सरकार
Government of India



Lakshmi
DOB : 01/08/1992
Female



7496 8081 8737

मेरा आधार, मेरी पहचान

REPUBLIC OF BURMA
MINISTRY OF NATURAL RESOURCES AND ENVIRONMENT

LAND SETTLEMENT

FORM 1

Ref. No.

ORIGINAL

15/11

07.7.2011

This Certificate is granted in accordance with the provisions of the Land Acquisition Act, 1947 and the Land Acquisition (Procedure) Act, 1962.

Plot No.	Lalduatpui
Name of the landholder	Jacob
Area	Saikah
Use of land	Garden
Remarks	Saikah for chuang Tuipui for Kawagah

Sl. No.	Area	Allocated land	Rate Payable	Minimum Ceiling	Remarks
1	20000sqmt	200000/-	100/-	50/-	

(Description, boundaries and location are attached)

The Holder of the certificate has entered into an agreement with the Land Acquisition Officer to pay land tax as may be fixed by the Executive Officer or other authority from time to time and thereby acquired the title of the land in accordance with the provisions of the Land Acquisition Act, 1947 and the Land Acquisition (Procedure) Act, 1962. He has the right to use the land in accordance with the terms and conditions of the certificate.

Sd/-
F. Chusamaga
 Signature & Designation
 of Issuing Authority

Form No. 11019/1/11

LAW/RLA

Dated Lashio the 7th 7.2011

Signature of Applicant

Saikah

No Objection Certificate

This is to certify that the Chawnhu village, Lawngtlai (District) in the state of Mizoram have "No Objection" whatsoever for dumping the soil and to construct the dumping yard by M/s PMPL - SRC Infra (JV) at the land belonging to Mr B Thanpuia, LS/ LSC No. 42/06 Dt 02.05.2006 Phaithar Road thlang Peng bulah (107, college Veng, Lawngtlai-796891), Lawngtlai (District), in the state of Mizoram located at Km 299+015 to Km 299+400 on Right side of NH-54.

This "No Objection Certificate" has been issued to M/sPMPL - SRC Infra (JV) upon their request for onward submission to the concerned authorities.

Place:

Date:

For Village Council President


(HRIATPUTA)
Chawnhu Village
Village Council Court
Lawngtlai Dist
Lai Autonomous District Council
Chawnhu

CERTIFICATE OF LAND SETTLEMENT
APPENDIX 'A' FORM 1

(Sec Rule 123)

No. 42/06 of 2.5.2006

ORIGINAL

This Certificate setting the land parcel as recorded in the District Register is granted under Section 3 (1) of the Lai Autonomous District (Land Holding & Settlement) Act, 2002.

Name: **B Tharpuia.**
 Father's Name: **Zelusia.**
 Address: **Lawngtlai Collage Veng.**
 Purpose for the land is granted: **Garden.**
 Location: **Phaithar Road thiang, Hlumpui peng
 hlah.**

Grade No.	Allotted Area	Allotted land Value Rs. ^{10/-} per Sq Mts	to Payable 1/20 th of land value per annum	Minimum Ceiling	Remark
B	40000 Sqmts.	400000/-	200/-	50/-	

(Description of boundary and location are attached)

The Holder of this certificate has entered into an agreement with the Lai Autonomous District Council to pay Land Revenue as may be fixed by the Executive Committee or Officer so authorized from time to time and thereby acquired the status of settlement under section 3 (1) of the Lai Autonomous District (Land Holding & Settlement) Act, 2002. He has the right to use the land in accordance with the terms and conditions of the certificate.

MC Franqtlung,
Signature & Designation
of Issuing Authority

Memo No. R 12012/8/2006 LDC R/V : Dated Lawngtlai, the 2.5.2006

Hanachla
(HRIATPUA)
President
Village Council Court
Lai Autonomous District Council
Chawhu

**MARA AUTONOMOUS DISTRICT COUNCIL
ENVIRONMENT & FOREST DEPARTMENT : SIAHA**

No.B.16023/1/E&F/MADC-2020-21

Dated Siaha the 12th May 2021

To,

The General Manager
PMPL-SRC Infra JV
Lawngtlai

Subject : Acknowledgement Receipt

Dear Sir,

With reference to the subject cited above, the department has received payment of Forest Land for using Spoil Bank in between Kaochao East - Amobyu Vaithe(Zero) as shown below:

1 st Installment	-	26.2.2021	-	Rs. 10,00,000/-
2 nd Installment	-	30.2.2021	-	Rs. 5 00,000/-
Total				Rs. 15,00,000/-

(Rupees Fifteen lakh)only

'Yours faithfully,

Thaly T. Azyu
(THALY T. AZYU)

• Deputy Conservator of Forest(H)
Mara Autonomous District Council
Siaha.

No Objection Certificate

This is to certify that the Saikah-U Village, Lawngtalai (District) in the state of Mizoram have "No Objection" whatsoever for dumping the soil and to construct the spoil bank by M/s PMPL - SRC Infra (JV) at the land belonging to Mr C. Thankia, Ls No. 37/09 of 02/12/2009 located at Saikah ram chung BRTF Road, Kawngthlang Paduha leh Lianzika ram inkar ah, Lawngtalai (District), in the state of Mizoram located from Km 302+910 to Km 302+960 on Left side of NH-54.

This "No Objection Certificate" has been issued to M/s PMPL - SRC Infra (JV) upon their request for onward submission to the concerned authorities.

Place:

For Village Council President

Date: 17-06-2021

Saikah-U Village
Lawngtalai Dist


(K. LALPINTGA)
President
Village Council Court
Lai Autonomous District Council
Saikah U

No Objection Certificate

This is to certify that the Saikah-L Village, Lawngtalai (District) in the state of Mizoram have "No Objection" whatsoever for dumping the soil and to construct the spoil bank by M/s PMPL - SRC Infra (JV) at the land belonging to Mr K.Sanglianpuia, LS No. 71/1997 Dt 20.01.1997 near Saikah-L village, Lawngtalai (District), in the state of Mizoram located at Km 309+130 to Km 309+200 on Left side of NH-54.

This "No Objection Certificate" has been issued to M/sPMPL - SRC Infra (JV) upon their request for onward submission to the concerned authorities.

Place:

For Village Council President

Date:

Saikah-L Village
Lawngtalai Dist



No Objection Certificate

This is to certify that the Saikah-L Village, Lawngtalai (District) in the state of Mizoram have "No Objection" whatsoever for dumping the soil and to construct the spoil bank by M/s PMPL - SRC Infra (JV) at the land belonging to Mr H. Biakchunga, LS No. 13/2016 Dt 10.08.2016 near Saikah-L village, Lawngtalai (District), in the state of Mizoram located at Km 307+920 to Km 307+970 on Left side of NH-54 .

This "No Objection Certificate" has been issued to M/sPMPL - SRC Infra (JV) upon their request for onward submission to the concerned authorities.

Place:

For Village Council President

Date:

Saikah-L Village
Lawngtalai Dist



No Objection Certificate

This is to certify that the Saikah-L Village, Lawngtalai (District) in the state of Mizoram have "No Objection" whatsoever for dumping the soil and to construct the spoil bank by M/s PMPL - SRC Infra (JV) at the land belonging to Jony Vanlahmangih, LS No. 32/05 Dt 00.12.2005 near Saikah-L village, Lawngtalai (District), in the state of Mizoram located at Km 308+210 to Km 308+230 on Left side of NH-54.

This "No Objection Certificate" has been issued to M/sPMPL - SRC Infra (JV) upon their request for onward submission to the concerned authorities.

Place:

For Village Council President

Date:

Saikah-L Village
Lawngtalai Dist



No Objection Certificate

This is to certify that the Saikah-L Village, Lawngtalai (District) in the state of Mizoram have "No Objection" whatsoever for dumping the soil and to construct the spoil bank by M/s PMPL - SRC Infra (JV) at the land belonging to Mr F.Lilypari, LS No. 2/1994 Dt 08.06.1994 near Saikah-L village, Lawngtalai (District), in the state of Mizoram located at Km 309+670 to Km 309+700 on Left side of NH-54.

This "No Objection Certificate" has been issued to M/sPMPL - SRC Infra (JV) upon their request for onward submission to the concerned authorities.

Place:

For Village Council President

Date:

Saikah-L Village
Lawngtalai Dist



Package-8

SPOIL BANK DETAILS

Project: Widening and Up-gradation to 2 lane with paved shoulder Configuration and geometric improvements from Km 339.000 to Km 380.000 (Package-8) on Aizawl-Tuipang Section of NH-54 in the state of Mizoram on Engineering, Procurement and Construction (EPC) mode with JICA Loan Assistance

Contract Package - 8

Date : 30.04.2023

Details of NOC of Spoil Banks

Sl. No	Design Chainage (Km)		NOC Status
	From	To	
1	335630	335680	Obtained (Copy Attached)
2	336640	336750	Obtained (Copy Attached)
3	337080	337280	Obtained (Copy Attached)
4	339730	339795	Obtained (Copy Attached)
5	342660	342740	Obtained (Copy Attached)
6	345980	346180	Obtained (Copy Attached)
7	348480	348580	Obtained (Copy Attached)
8	352800	352880	Obtained (Copy Attached)
9	353730	353830	Obtained (Copy Attached)
10	354400	354500	Obtained (Copy Attached)
11	355475	355630	Obtained (Copy Attached)
12	359450	359550	Obtained (Copy Attached)
13	369390	369490	Obtained (Copy Attached)
14	372550	372650	Obtained (Copy Attached)
ADDITIONAL SPOIL BANKS			
1	344+600	345+050	Obtained (Copy Attached)
2	348+700	349+050	Obtained (Copy Attached)
3	360+600	360+750	Obtained (Copy Attached)
4	363+100	363+500	Obtained (Copy Attached)
5	363+600	363+800	Obtained (Copy Attached)
6	370+250	370+350	Obtained (Copy Attached)

Date : 01-06-2022

TO WHOM IT MAY CONCERN

This is to inform that M/s BIPL -ABCI (JV), EPC contractor has been engaged for Widening and Up-gradation to 2-lane with paved shoulder configuration and geometric improvements from Km 334.000 to Km 373.952 Aizawl-Tuipang Section of NH-54 in the State of Mizoram.

This has been confirmed that all the excavation and dumping work done by them is done after taking proper consent from us and as per wishes of land owners of Spoil Banks & along road side. No water body has been disturbed due to the above work.

The spoil materials, which are being dumped in our spoil banks and at other locations after the proper treatment to save the environment. We hope their bright future.

Zark
(V. ZOLAI)
President
Village Council Court
Thein

(Village Council Presidents)
Geidy
(GEIDY)
President
Village Council Court
Aizawl

Rodunga Notro
(RODUNGA NOTRO)
President
Village Council Court
Tpa V-III

HC CHA HA HA
(HC CHA HA HA)
President
Village Council/Court
Amobyu Vaitia

B-RABEI
(B-RABEI)
President
Village Council Court
Tpa V-1

Piancaboti
(PIANCABOTI)
President
Village Council / Court
Amobyu 'CH'

GOVERNMENT OF MIZORAM
NO. D.11067/4/2019-DC(S)
OFFICE OF THE DEPUTY COMMISSIONER
SIAHA DISTRICT, SIAHA
(Land Acquisition Branch)

Dated Siaha the 30th September, 2020

To,

The General Manager(P)
NHIDCL PMU-Lawngtlai.
C/O H. Dohranga Building
Bazar Veng, Lawngtlai, 796891

Subj:- *Forwarding of NOC for Spoil Banks.*

Sir,

With reference to the subject cited above, I am to forward herewith **NOC** for Spoil Banks obtain from land Owners and concerned VCPs for favour of your kind information and necessary action.

Enclosed:- As above

Yours faithfully,


(KESAVAN R)
Deputy Commissioner,
Siaha District, Siaha

Memo No. D.11067/4/2019-DC(S) :

Dated Siaha the 30th Sept, 2020.

Copy to:-

1. BIPL Project Manager, Package-8 for information.


Deputy Commissioner,
Siaha District, Siaha

BHARTIA - ABCI (JV)

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/CEM/MADC/PKG-8/2020/093

Date: 30/09/2020

To,
Deputy Commissioner
Dist: Saha
Mizoram

Sub: Widening and upgradation to 2-lane with paved shoulder configuration and geometric improvements from km 339.000 to km 380.000 on Aizawl-Tuipang section (package 8) of NH-54 in the state of Mizoram with JICA loan. **-NOC for the Spoil Bank regarding**

Sir,

With reference to above cited subject, we wish to inform you that we are executing the road construction work from Zero to Tuipang (Km 338+000 to Km 380+000) in the state of Mizoram. As we are doing excavation work, we need spoil banks to dump the surplus soil. The locations are furnished below.

SL No.	Name of Land Owner	Start Chainage	End Chainage	Length in m
1	S. Hratlua	345+980	346+180	200
2	N. Zakhai	348+480	348+580	100
3	Beibiezi Nohro	353+730	353+830	100
4	Zoela	352+800	352+880	80
5	Doliana	353+270	353+370	100
6	Sei-aw	355+420	355+520	100

As such, we have taken permissions for spoil bank from concerned land owners as well as VCPs. Please find enclosed herewith the NOCs for your ready reference.

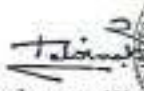
Hence, we request your kind self that kindly give your approval for spoil banks from your end for smooth progress of work.

This is for your kind information and approval please.

Thanking you and assuring you of our best co-operation at all the times.

Yours Faithfully,

For Bhartia - ABCI (JV)


Vijayakumar Hiremath
Project Manager, PKG-8

Copy to:

1. GM (P), NHIDCL, PMU-Lawngtlai, for kind information
2. SO, NHIDCL, Saha, for kind information
3. AE, ICT, for kind information
4. TL, ICT, for kind information
5. Resident Engineer, ICT, for kind information

GOVERNMENT OF MIZORAM
NO. D.11067/4/2019-DC(S)
OFFICE OF THE DEPUTY COMMISSIONER
SIAHA DISTRICT, SIAHA
(Land Acquisition Branch)

Dated Siaha the 12th October, 2020

To,

The General Manager(P)
NHIDCL PMU-Lawngtlai.
C/O H. Dohranga Building
Bazar Veng, Lawngtlai, 796891

Subj:- *Forwarding of NOC for Spoil Banks.*

Sir,

With reference to the subject cited above, I am to forward herewith **NOC** for Spoil Banks obtain from concerned land Owners and VCPs for favour of your kind information and necessary action.

Enclosed:- As above

Yours faithfully,

Sd/- KESAVAN R
Deputy Commissioner,
Siaha District, Siaha

Memo No. D.11067/4/2019-DC(S) :

Dated Siaha the 30th Sept, 2020.

Copy to:-

1. The BIPL Project Manager, Package-8 for information.


Sub Deputy Commissioner,
Siaha District, Siaha

BHARTIA - ABCI (JV)

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/DC/PKG-8/2020/095

Date: 06/10/2020

To,
Deputy Commissioner
Dist: Siahla
Mizoram

Sub: Widening and upgradation to 2-lane with paved shoulder configuration and geometric improvements from km 339.000 to km 380.000 on Aizawl-Tuipang section (package 8) of NH-54 in the state of Mizoram with JICA loan. **-NOC for the Spoil Bank regarding**

Sir,

With reference to above cited subject, we wish to inform you that we are executing the road construction work from Zero to Tuipang (Km 338+000 to Km 380+000) in the state of Mizoram. As we are doing excavation work, we need spoil banks to dump the surplus soil. The locations are furnished below.

SL No.	Name of Land Owner	Start Chainage	End Chainage	Length in m
1	H. Sahlo	335+590	335+680	90
2	Reuben F. Lalhruaizela	336+640	336+750	110
3	S. Laitha	337+080	337+280	200
4	S. Beihrua	359+450	359+550	100
5	Lallunghnemi	354+400	354+500	100

As such, we have taken permissions for spoil bank from concerned land owners as well as VCPs. Please find enclosed herewith the NOCs for your ready reference.

Hence, we request your kind self that kindly give your approval for spoil banks from your end for smooth progress of work.

This is for your kind information and approval please.

Thanking you and assuring you of our best co-operation at all the times.

Yours Faithfully,

For Bhartia - ABCI (JV)


Vijayakumar Hiremath
Project Manager, PKG-8

Copy to:

1. GM (P), NHIDCL, PMU-Lawngtlai, for kind information
2. SO, NHIDCL, Siahla, for kind information
3. AE, ICT, for kind information
4. TL, ICT, for kind information
5. Resident Engineer, ICT, for kind information

BHARTIA - ABCI (JV)

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/78

Date: 04/09/2020

To,
Village Councilor
Amobyu Vaithie, Dist: Siahia
Mizoram

Sub: Widening and upgradation to 2-lane with paved shoulder configuration and geometric improvements from km 339.000 to km 380.000 on Aizawi-Tuipang section (package B) of NH-54 in the state of Mizoram with JICA loan. **-NOC for the Spoil Bank at Ch. 335+590 to Ch. 335+680**

Dear Sir,

With reference to above cited subject, we wish to inform you that we are executing the road construction work from Zero to Tuipang (KM 339+000 to KM 380+000) in the state of Mizoram. As we are doing excavation work, we need spoil banks to dump the surplus soil at above mentioned location.

Hence, we request your kind self to issue a NOC for spoil banking at Ch. 335+590 to 335+690(90 m) from your end for smooth progress of work.

The detail of the parcel of land is furnished below.

Name: H. Sahlo
Survey No. G/19/L&R/08 of 6/11/2008

This is for your kind information and approval please.
Thanking you and assuring you our best co-operation at all the times.

Yours Faithfully,
For Bhartia - ABCI (JV)



Vijayanand Premath
Project Manager, PKG-8

Copy to:

1. GM(P), NHIDCL, PMU-Lawngtlai, for kind information
2. AE, ICT, for kind information
3. TL, ICT, for kind information
4. Resident Engineer, ICT, for kind information
5. SO, NHIDCL, Siahia for kind information

(Handwritten signature)
(H. SAHLO)

Ch-335+590 to 335+680

INREMSIAMNA / AGREEMENT (MIZO VERSION)

Bhartia - ABCI (IV). C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/078

Date: 04/09/2020

Ngenna angin heng ahnuala ka ram/huan tarlan aag hian NH-54 kawng.laihna turah leivung pahnan hmang turin ka ram tih e.

Diltu/Ngentu (Applicant):



[Signature]
President

Village Council/Court
Amobyu 'CII'

Hriatpuitu / Witness:

[Signature]
(H. SAHLO)

Remtitu / Ram Neihitu (Name, Signature & Pass No.):

9/19/L & R/08 of 8/11/2008

APARYHNA / AGREEMENT (MARA VERSION)

Bhartia - ABCI (IV). C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/078

Date: 04/09/2020

Ahawna hawhta he ary liata ei Rah palasapa hawhna heta NH-54 lathloh chhiana liata Alei thy awpa ta ei paryhsa.

Ahlahthupa (Applicant):



[Signature]
President

Pahnokhethupa / Witness:

President
Village Council/Court
Amobyu 'C'

[Signature]
(H. SAHLO)

Rah Hneituhpa (Name, Signature & Pass No.):

9/19/L & R/08 of 8/11/2008

BHARTIA - ABCI (JV)

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/087

Date: 21/09/2020

To,
Village Councilor
Amobyu Vaithe, Dist: Siahla
Mizoram

Sub: Widening and upgradation to 2-lane with paved shoulder configuration and geometric improvements from km 339.000 to km 380.000 on Aizawl-Tuipang section (package 8) of NH-54 in the state of Mizoram with JICA loan. -**NOC for the Spoil Bank at Ch. 336+640 to Ch. 336+750**

Dear Sir,

With reference to above cited subject, we wish to inform you that we are executing the road construction work from Zero to Tuipang (KM 339+000 to KM 380+000) in the state of Mizoram. As we are doing excavation work, we need spoil banks to dump the surplus soil at above mentioned location.

Hence, we request your kind self to issue a NOC for spoil banking at Ch. 336+640 to 336+750(110 m) from your end for smooth progress of work.

The detail of the parcel of land is furnished below.

Name: Reuben F. Lalhruaizela
Survey No. G/18/99 of 29/01/1999

This is for your kind information and approval please.

Thanking you and assuring you our best co-operation at all the times.

Yours Faithfully,
For Bhartia - ABCI (JV)



Vijayakumar Firemath
Project Manager, PKG-8

Copy to:

1. GM(P), NHIDCL, PMU-Lawngtlai, for kind information
2. AE, ICT, for kind information
3. TL, ICT, for kind information
4. Resident Engineer, ICT, for kind information
5. SO, NHIDCL, Siahla for kind information

336+640 - 336+750

INREMSIAMNA / AGREEMENT (MIZO VERSION)

Bhartia - ABCI (JV), C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/087

Date: 21/09/2020

Ngenna angin heng ahnuatia ka ram/huan tarlan ang hian NH-54 kawng laihna turah leivung paihnan hmang turin ka ram tih e.

Diltu/Ngentu (Applicant):


President
Village Council/Court
Amobyu 'CH'



Remtitu / Ram Neihtu (Name, Signature & Pass No.):

Reuben
(REUBEN . F. LALHRUAIZELA)
9/18/99 or 29/01/1999

Hriatpuitu / Witness:

APARYHNA / AGREEMENT (MARA VERSION)

Bhartia - ABCI (JV), C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/087

Date: 21/09/2020

Ahawna hawhta he ary liata ei Rah palasapa hawhna heta NH-54 lathloh chhiana liata Alei thy awpa ta ei paryhsa.

Ahiahtuhpa (Applicant):


President
Village Council/Court
Amobyu 'CH'



Rah Hneituhpa (Name, Signature & Pass No.):

Reuben
(REUBEN . F. LALHRUAIZELA)
9/18/99 or 29/01/1999

Pahnokhetuhpa / Witness:

President
Village Council/Court
Amobyu 'CH'

337+080 - 337+280

INREMSIAMNA / AGREEMENT (MIZO VERSION)**Bhartia - ABCI (JV). C/O - Bhartia Infra Projects Ltd.**

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/091

Date: 30/09/2020

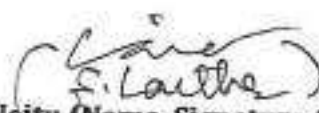
Ngenna angin heng ahnuai ka ram/huan tarlan ang hian NH-54 kawng laihna turah
leivung paih nan a hmang turin ka rem ti e.

Diitu/Ngentu (Applicant):


President
Village Council/Com
Amobyu 'CH'



Remtitu / Ram Neitu (Name, Signature & Pass No.):


G/190/AMB/L&R/015 of 30/09/2017

Hriatpuitu / Witness:

APARYHNA / AGREEMENT (MARA VERSION)**Bhartia - ABCI (JV). C/O - Bhartia Infra Projects Ltd.**

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/091

Date: 30/09/2020


Ahawna hawhta he ary liata ei Rah palasapa hawhna heta NH-54 lathloh chhiana liata Alei
thy awpa ta ei paryhsa.

Ahiahtuhpa (Applicant):


President
Village Council/Com
Amobyu 'CH'



Rah Hneituhpa (Name, Signature & Pass No.):


G/190/AMB/L & R/015 of 30/09/2017

Pahnokheituhpa / Witness:

BHARTIA - ABCI (JV)

1892

C/o - Bhartia Infra Projects Ltd., 201, Royal Arcade, 2nd Floor,
Dr. B. Baruah Road, Ulubari, Guwahati - 781007, Ph: +91-0361-2468522/23
Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8

Date: - 11/07/2021

To
Village Councilor
Theiva Dist: Siahla
Mizoram

Subject: Widening and Upgradation to 2 lane with paved shoulder configuration and geometric improvement from Km 339.000 to Km 380.000 on Aizawl - Tuipang section (Package B) of NH-54 in the state of Mizoram with JICA loan Assistance.

Reg - NOC from land owner for Spoil bank at Ch. 339720 - 339800 (LHS)

Dear Sir,

With reference to above cited subject, we wish to inform you that we are executing the road construction work from Zero to Tuipang (km 339+000 To 380+000) in the state of Mizoram. As we are doing excavation work, we are going to dump the surplus soil at above mentioned location.

Hence, we are request your self to issue a NOC for Spoil Banking at Ch. 339720 - 339800 (LHS) from your end for smooth progress of work. The details of the parcel of land is furnished below.

Name: Ramfangzauwa
Pass No: G/151/L&R/070f 5/12/2007



This is for your kind information and approval please.
Thanking you and assuring you our best co-operation at all the times

Your Faithfully,
For Bhartia-ABCI (JV)


Project Manager, PKG-8

Copy to:

1. GM (P), NHIDCL, PMU-Lawngtlai, for kind information.
2. Resident Engineer, ICT, for kind information.
3. TLICT, for kind information
4. Resident Engineer, ICT, for kind information

INREMSIAMNA/AGREEMENT (MIZO VERSION)**Bhartia -ABCI (JB), C/O – Bhartia Infra Project Ltd.**

201 ,Royal Arcade, Dr .B. Baruah Road , Ulubari, Guwahati -781007

PH: +91 -0361-2468522/23 Fax: +91 – 0361-2466693. Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8

Date- 11/07/2021

Neenna angin heng ahnuai ka ram/huan tarlan ang hian NH -54 kawng laihna turah leivung
paih nan a hmang turin ka rem ti e.



diltu/Ngentu (Applicant)

Ram
(RAMPANGZAUVA)
Remtitu/Ram Neitu (Name Signature & Pass No)

Hriatpuitu/ Witness:

INREMSIAMNA/AGREEMENT (MARA VERSION)**Bhartia -ABCI (JB), C/O – Bhartia Infra Project Ltd.**

201 ,Royal Arcade, Dr .B. Baruah Road , Ulubari, Guwahati -781007

PH: +91 -0361-2468522/23 Fax: +91 – 0361-2466693. Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8

Date- 11/07/2021

Ahawna hawhta he ary liata ei Rah palasapa hawhna heta NH-54 lathloh chhiana liata Alei thy
awpa ta ei paryhsa.



Ahiantuhpa (Applicant)

Rah
(RAMPANGZAUVA)
Rah Hneituhpa (Name Signature & Pass No)

Pahnokbeituhpa/ Witness:

BHARTIA - ABCI (JV)

1894

C/o - Bhartia Infra Projects Ltd., 201, Royal Arcade, 2nd Floor,
Dr. B. Baruah Road, Ulubari, Guwahati - 781007, Ph: +91-0361-2468522/23
Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8

Date: 25/06/2022

To
Village Councilor
Tipa V-III, Dist: Siaha
Mizoram

Subject: Widening and Upgradation to 2 lane with paved shoulder configuration and geometric improvement from Km 339.000 to Km 380.000 on Aizawl - Tuipang section (Package 8) of NH-54 in the state of Mizoram with JICA loan Assistance.

Reg - NOC for the Spoil Bank at Ch. 342+650 to 342+755 (RHS)

Dear Sir,

With reference to above cited subject, we wish to inform you that we are executing the road construction work from Zero to Tuipang (km 339+000 To 380+000) in the state of Mizoram. As we are doing excavation work, we need spoil banks to dump the surplus soil banks to dump the surplus soil at above mentioned location.

Hence, we are request your kind self to issue a NOC for dumping of Soil at CH. 342+650 to 342+755 (RHS)
From your end for smooth progress of work.

The detail of the parcel of land is furnished below.

Name: J. CHAKHU
Pass No. G/1195/91 of 6.8.1991

This is for your kind information and approval please.

Thanking you and assuring you our best co-operation at all the times

Your Faithfully
For Bhartia - ABCI (JV)



Project Manager, PKG-8

25/6/2022.
(J. CHAKHU)

Copy to:

1. GM (P), NHIDCL, PMU-Lawngtlai, for kind information.
2. Resident Engineer, ICT, for kind information.
3. TL, ICT, for kind information
4. Resident Engineer, ICT, for kind information
5. So, NHIDCL, Siaha for kind information

INREMSIAMNA/AGREEMENT (MIZO VERSION)**Bhartia -ABC (JB), C/O – Bhartia Infra Project Ltd.**

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati -781007

PH: +91 -0361-2468522/23 Fax: +91 - 0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8

Date- 25/06/22

Neenna angin heng ahnuala ka ram/huan tarlan ang hian NH -54 kawng lalhna turah leivung
paih nan a hmang turin ka ren ti e.

diltu/Ngentu (Applicant)



Remtitu/Ram Neitu (Name Signature & Pass No)

Hriatpuitu/ Witness:

INREMSIAMNA/AGREEMENT (MARA VERSION)**Bhartia -ABC (JB), C/O – Bhartia Infra Project Ltd.**

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati -781007

PH: +91 -0361-2468522/23 Fax: +91 - 0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8

Date- 25/06/22

Ahawna hawng hie ary liata ei Rah palasapa hawhna heta NH-54 lathloh chhiana liata Alei thy
awpa ta er paryhsa.

Ahihtuhpa (Applicant)



Rah Hneituhpa (Name Signature & Pass No)

Pahnokheituhpa/ Witness:

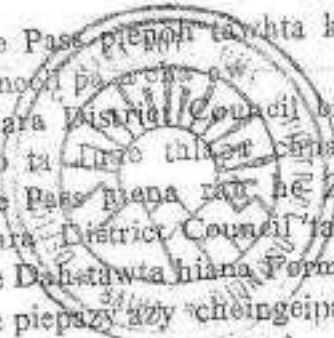
MARA AUTONOMOUS DISTRICT COUNCIL
 EXECUTIVE DEPARTMENT : (REVENUE & PASS BRANCH.)
 PASS FORM "B" GARDEN/W.T.C/W.R.C
 PASS NO 9/1195/91 OF 6. 8. 1991

Lai-Mara Regional Council (Agriculture Lind) Act, 1960 Dah hmopata
 he ary liata moh topa hnona beta, he hawh pass pie pa a cha.

1. Puhpa/Pino J. Chakhu S/o, D/o, J. Chakhee
 of Amobye (B) Circle No
2. Pass piana chhapa Sado
3. Akawna zie (One) Hect
4. Ko to Leima (Tax) cheipa zie Rs 15 (pees fifteen only)
5. Asu nata Rari Fathianu Sado nata
Pass liata ahua Hosaia la
Naropa

PIEDA (CONDITIN)

1. He Pass piepoh tahta ko thoh (3) choh apapitloh vei khiala Pass na canohi pa a cha.
2. Mara District Council hiehoipata akhota akawta pabua thei aw vei.
3. Ko ta liata thah chha hlata Leima (1) a pie cheingeipa a cha aw.
4. He Pass piana na he Zawpi/Vatlah natauncil chata hyuna a y khiala Mara District Council ta akhophie tlyma, ydua tlyma a chhu thei aw.
5. He Dah-stawta hiana Form liata Mara Autonomous District Council Dah nata hie piepazy azy cheingeipa a cha aw.



*Good 'C'
Tax Book*

Signature & Seal of
 Issuing Authority.

Memo No MADC/L&R/100/1000-01 Lav/P 1. 3. 1989 ZCC
 Copy to:-

- 1) Puhpa/Pino J. Chakhu of Amobye (B) Na taopa chyta Mara District Council-tlyma biatuhpa C.S a na pahno sawpa a cha aw.
- 2) Circle Supervisor, i/c Circle No
- 3) V/C President Amobye (B) na vaw pahao hr'awpata.
- 4) Pass Register Book

Ummul
 Signature & Seal of
 Issuing Authority
 Mara Autonomous District Council
 Saika

BHARTIA – ABCI (JV)

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati – 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/032

Date: 22/06/2020

To,
Village Councilor
Theiva, Dist : Siaha
Mizoram

Sub : Widening and upgradation to 2 lane with paved shoulder configuration and geometric improvements from km 339.000 to km 380.000 on Aizawl-Tuipang section (package 8) of NH-54 in the state of Mizoram with JICA loan. - **NOC for the Spoil Bank at Ch. 345+980 to Ch. 346+180**

Dear Sir,

With reference to above cited subject, we wish to inform you that we are executing the road construction work from Zero to Tuipang (KM 339+000 to KM 380+000) in the state of Mizoram. As we are doing excavation work, we need spoil banks to dump the surplus soil at above mentioned location.

Hence, we request your kind self to issue a NOC for spoil banking at Ch. 345+980 to 346+180 (200 m) from your end for smooth progress of work.

The detail of the parcel of land is furnished below.

Name: S. Hratlua

Survey No. G/48/013 of 24/10/2013

[Signature]
President
Village Council/Court
Theiva

This is for your kind information and approval please.

Thanking you and assuring you our best co-operation at all the times.

Yours Faithfully,
For Bhartia – ABCI (JV)

[Signature]
Vijay Kumar Hirymath
Project Manager, PKG-8

[Signature]
Agreed

Copy to:

1. GM(P), NHIDCL, PMU-Lawngtlai, for kind information
2. AE, ICT, for kind information
3. TL, ICT, for kind information
4. Resident Engineer, ICT, for kind information
5. SO, NHIDCL, Siaha for kind information

[Signature]
(N. ZAKHAI)
Chief Executive Member
Mara' Autonomous District Council
Siaha, Mizoram - 796901

345+980-346+180

INREMSIAMNA / AGREEMENT (MIZO VERSION)

Bhartia - ABCI (IV). C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/TL/PKG-8/2020/032

Date: 22/06/2020

Ngenna angin heng ahnuata ka ram/huan tarlan ang hian NH-54 kawng laihna turah leivung pahnan hmang turin ka ram tih e.

Taim
Dilitu/Ngentu (Applicant):

Remtitu / Ram Neihtu (Name, Signature & Pass No.):

N. B. B. 2020
(N. B. B. B. B.)

Kriatpuitu / Witness:
President
Village Council, Court
Theiva

APARYHNA / AGREEMENT (MARA VERSION)

Bhartia - ABCI (IV). C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/TL/PKG-8/2020/032

Date: 22/06/2020

Ahawna hawhta he ary liata ei Rah palasapa hawhna heta NH-54 lathloh chhiana liata Alei thy awpa ta ei paryhsa.

Taim
Ahiahtuhpa (Applicant):

Rah Hneituhpa (Name, Signature & Pass No.):

N. B. B. 2020
(N. B. B. B. B.)

Pannokheituhpa / Witness:
President
Village Council, Court
Theiva

BHARTIA - ABCI (JV)

C/o - Bhartia Infra Projects Ltd., 201, Royal Arcade, 2nd Floor,
Dr. B. Baruah Road, Ulabari, Garwahati - 781007, Ph: +91-0361-2468522/23
Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: ESPL/MHIDCL/TL/PKG-8/2020/066

Date: 13/08/2020

To
Village Councilor
Village: Thelva
Dist: Saha

Subject: Widening and Upgradation to 2 lane with paved shoulder configuration and geometric improvement from Km 339.000 to Km 380.000 on Aizawl - Tuipang section (Package 8) of NH-54 in the state of Mizoram with JICA loan assistance. Spoil Bank regarding.

Sir,

With reference to above cited subject, we wish to inform you that we are executing the road construction work from Zero to Tuipang (Km 339+000 to Km 380+000) in the state of Mizoram. As we are doing excavation work, we need spoil banks to dump the surplus soil at above mentioned location.

Hence, we request your kind self to issue a NOC for spoil banking at Ch 348+480 to Ch 348+580 (100 m) (RHS) from your end for smooth progress of work.

The detail of the Parcel of Land is furnished below.

Name: N. Zakhai
Survey No. G/305/87 of 10/11/1987

Thanking you and assuring you our best services at all time.

Yours Faithfully,

For Bhartia - ABCI

Vijayakumar Hiranjan
Project Manager

Copy to:

1. GM (P), MHIDCL, PMU-Lawngtlai, for kind information
2. AE, ICT, for kind information
3. Resident Engineer, ICT, for kind information
4. SO, MHIDCL, Saha, for kind information


President
Village Council/Court
Thelva

Agreed


N. ZAKHAI
Chief Executive Member
Mara Autonomous District Council
Saha, Mizoram - 796901

348+480 - 348+580

INREMSIAMNA / AGREEMENT (MIZO VERSION)

Bhartia - ABCI (IV). C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/TL/PKG-8/2020/065

Date: 13/08/2020

Ngenna angin heng ahnuai ka ram/huan tarlan ang hian NH-54 kawng laihna turah leivung pahnan hmang turin ka ram tih e.


Diltu/Ngentu (Applicant):



N. Beelari

Remtitu / Ram Neihtu (Name, Signature & Pass No.):

Hriatpuitu / Witness:

in Court

APARYHNA / AGREEMENT (MARA VERSION)

Bhartia - ABCI (IV). C/O - Bhartia Infra Projects Ltd.

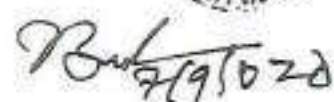
201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/TL/PKG-8/2020/065

Date: 13/08/2020

Ahawna hawhta he ary liata ei Rah palasapa hawhna heta NH-54 lathloh chhiana liata Alei thy awpa ta ei paryhsa.


Ahiahtuhpa (Applicant):



N. Beelari

Rah Hneituhpa (Name, Signature & Pass No.):

Pahnokheituhpa / Witness:

President
in Court

BHARTIA - ABCI (JV)

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/066

Date: 13/08/2020

To,
Village Councilor
Theiva, Dist: Siahla
Mizoram

Sub: Widening and upgradation to 2 lane with paved shoulder configuration and geometric improvements from km 339.000 to km 380.000 on Aizawl-Tuipang section (package 8) of NH-54 in the state of Mizoram with JICA loan. -**NOC for the Spoil Bank at Ch. 352+800 to Ch. 352+880**

Dear Sir,

With reference to above cited subject, we wish to inform you that we are executing the road construction work from Zero to Tuipang (KM 339+000 to KM 380+000) in the state of Mizoram. As we are doing excavation work, we need spoil banks to dump the surplus soil at above mentioned location.

Hence, we request your kind self to issue a NOC for spoil banking at Ch. 352+800 to Ch. 352+880 (80 m) from your end for smooth progress of work.

The detail of the parcel of land is furnished below.

Name: Zoela

Survey No. G/165/2012 of 7/12/2011



This is for your kind information and approval please.

Thanking you and assuring you our best co-operation at all the times.

Yours Faithfully,
For Bhartia - ABCI (JV)



Vijaya Kumar Waremah
Project Manager, PKG-8


 (N. B. Birlai)
 President
 Village Council/Court
 Theiva

Copy to:

1. GM(P), NHIDCL, PMU-Lawngtlai, for kind information
2. AE, ICT, for kind information
3. TL, ICT, for kind information
4. Resident Engineer, ICT, for kind information
5. SO, NHIDCL, Siahla for kind information

352+800 - 352+880

INREMSIAMNA / AGREEMENT (MIZO VERSION)

Bhartia - ABCI (IV). C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/TL/PKG-8/2020/066

Date: 13/08/2020

Ngenna angin heng ahnuai ka ram/huan tarlan ang hian NH-54 kawng laihna turah
leivung pahnan hmang turin ka rar tih e.

Diltu/Ngentu (Applicant):



(ZOELA) G/165/2012 of 7/12/2011

Remtita / Ram Neihtu (Name, Signature & Pass No.):

(N. Bulai)
President
Village Council/Court
Theive

President
Village Council/Court
Theive

APARYHNA / AGREEMENT (MARA VERSION)

Bhartia - ABCI (IV). C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/TL/PKG-8/2020/066

Date: 13/08/2020

Ahawna hawhta he ary liata ei Rah palasapa hawhna heta NH-54 lathloh chhiana liata Alei
thy awpa ta ei paryhsa.

Ahiahtuhpa (Applicant):



(ZOELA) G/165/2012 of 7/12

Rah Hneituhpa (Name, Signature & Pass No.):

(N. Bulai)
Pahnokheituhpa / Witness:

Village Council/Court
Theive

BHARTIA - ABCI (JV)

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/77

Date: 04/09/2020

To,
Village Councilor
Theiva, Dist: Siahla
Mizoram

Sub: Widening and upgradation to 2 lane with paved shoulder configuration and geometric improvements from km 339.000 to km 380.000 on Aizawl-Tuipang section (package 8) of NH-54 in the state of Mizoram with JICA loan. - **NOC for the Spoil Bank at Ch. 353+730 to Ch. 353+830**

Dear Sir,

With reference to above cited subject, we wish to inform you that we are executing the road construction work from Zero to Tuipang (KM 339+000 to KM 380+000) in the state of Mizoram. As we are doing excavation work, we need spoil banks to dump the surplus soil at above mentioned location.

Hence, we request your kind self to issue a NOC for spoil banking at Ch. 353+730 to 353+830 (100 m) from your end for smooth progress of work.

The detail of the parcel of land is furnished below.

Name: Beibiezi Nohro
Survey No. G/1174/91 of 19/07/1991



This is for your kind information and approval please.

Thanking you and assuring you our best co-operation at all the times.

Yours Faithfully,
For Bhartia - ABCI (JV)



Vijaya Kumar Premath
Project Manager, PKG-8

7/9/20
(K. Balai)
President
Village Council/Cour.
Theiva

Copy to:

1. GM(P), NHIDCL, PMU-Lawngtlai, for kind information
2. AE, ICT, for kind information
3. TL, ICT, for kind information
4. Resident Engineer, ICT, for kind information
5. SO, NHIDCL, Siahla for kind information

353 + 730 - 353 + 830

INREMSIAMNA / AGREEMENT (MIZO VERSION)

Bhartia - ABCI (IV), C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-3/2020/077

Date: 04/09/2020

Ngenna angin heng ahnuata ka ram/huan tarian ang hian NH-54 kawng laihna turah leivung paihnan hmang turin ka ram tih e.

Dilitu/Ngentu (Applicant):



Rentitu / Ram Neihlu (Name, Signature & Pass No.):

(BEIBIEZI NOHRD)

(N. B. Sider) 020
President
Village Council/Court
Thelva

Hriatpuitu / Witness:

President

Village Council/Court
Thelva

APARYHNA / AGREEMENT (MARA VERSION)

Bhartia - ABCI (IV), C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-3/2020/077

Date: 04/09/2020

Ahawna hawhta he ary ilata ei Rah palasapa hawhna hanta NH-54 lathloh chhiana liata Alei thy awpa ta ei paryhsa.

Ahiahtuhpa (Applicant):



Rah Hneituhpa (Name, Signature & Pass No.):

(BEIBIEZI NOHRD)

(N. B. Sider) 020
President
Village Council/Court
Thelva

Pahnokheituhpa / Witness:

President
Village Council/Court
Thelva

BHARTIA - ABCI (JV)

201, Royal Arcade, Dr. B. Baruah Road, Ubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/099 094

Date: 05/10/2020

To,
Village Councilor
Theiva, Dist: Siaha
Mizoram

Sub: Widening and upgradation to 2-lane with paved shoulder configuration and geometric improvements from km 339.000 to km 380.000 on Aizawl-Tuipang section (package 8) of NH-54 in the state of Mizoram with JICA loan. -NOC for the Spoil Bank at Ch. 354+400 to 354+500 (RHS)

Dear Sir,

With reference to above cited subject, we wish to inform you that we are executing the road construction work from Zero to Tuipang (KM 339+000 to KM 380+000) in the state of Mizoram. As we are doing excavation work, we need spoil banks to dump the surplus soil at above mentioned location.

Hence, we request your kind self to issue a NOC for spoil banking at Ch. 354+400 to 354+500(100m) from your end for smooth progress of work.

The detail of the parcel of land is furnished below.

Name: Lallunghnemi
Survey No. G/TV/161/L&R/2015 of 13/10/2016

This is for your kind information and approval please.
Thanking you and assuring you our best co-operation at all the times.

Yours Faithfully,
For Bhartia - ABCI (JV)



Vijaya Anand Sarma
Project Manager, PKG-8

(Signature)
(H. Bala)
President
Village Council/Court
Theiva

Copy to:

1. GM(P), NHIDCL, PMU-Lawngtlai, for kind information
2. AE, ICT, for kind information
3. TL, ICT, for kind information
4. Resident Engineer, ICT, for kind information
5. SO, NHIDCL, Siaha for kind information

(Signature)
(LALLUNGHNEMI)

INREMSIAMNA / AGREEMENT (MIZO VERSION)

Bhartia - ABCI (IV). C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/095 094

Date: 05/10/2020

Ngenna angin heng ahnuai ka ram/huan tarlan ang hian NH-54 kawng laihna turah leivung path nan a hmang turin ka rem ti e

Diltu/Ngentu (Applicant):



Remitu / Ram Neitu (Name, Signature & Pass No.):

Shi
(LALLUNGHNEHI)

Hriatpuitu / Witness:

1. (K. SIAMA) 2. (M. BULAI)

APARYHNA / AGREEMENT (MARA VERSION)

Bhartia - ABCI (IV). C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/095 094

Date: 05/10/2020

Ahawna hawhta he ary liata ei Rah palasapa hawhna heta NH-54 lathloh chhiana liata Alei thy awpa ta ei paryhsa.

Ahiahtuhpa (Applicant):



Rah Hneituhpa (Name, Signature & Pass No.):

Shi
(LALLUNGHNEHI)

Pahnolcheituhpa / Witness:

1. (K. SIAMA)
2. (M. BULAI)

BHARTIA - ABCI (JV)

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/088

Date: 21/09/2020

To,
Village Councilor
Theiri, Dist: Siahha
Mizoram

Sub: Widening and upgradation to 2-lane with paved shoulder configuration and geometric improvements from km 339.000 to km 380.000 on Aizawl-Tuipang section (package 8) of NH-54 in the state of Mizoram with JICA loan. -**NOC for the Spoil Bank at Ch. 355+420 to Ch. 355+520**

Dear Sir,

With reference to above cited subject, we wish to inform you that we are executing the road construction work from Zero to Tuipang (KM 339+000 to KM 380+000) in the state of Mizoram. As we are doing excavation work, we need spoil banks to dump the surplus soil at above mentioned location.

Hence, we request your kind self to issue a NOC for spoil banking at Ch. 355+420 to 355+520(100 m) from your end for smooth progress of work.

The detail of the parcel of land is furnished below.

Name: Sel-aw
Survey No. G/687/96 of 4/6/96

S. el aw

This is for your kind information and approval please.

Thanking you and assuring you our best co-operation at all the times.

Yours Faithfully,

For Bhartia - ABCI (JV)



Vijayakumar Prithemath
Project Manager, PKG-8

Copy to:

1. GM(P), NHIDCL, PMU-Lawngtlai, for kind information
2. AE, ICT, for kind information
3. TL, ICT, for kind information
4. Resident Engineer, ICT, for kind information
5. SO, NHIDCL, Siahha for kind information

355 + 420 - 355 + 520

INREMSIAMNA / AGREEMENT (MIZO VERSION)
Bhartia - ABCI (IV). C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/088

Date: 21/09/2020

Ngenna angin heng ahnuai ka ram/huan tarian ang hian NH-54 kawng laihna turah
leivung paihnar hmang turin ka ram th e.


Ditu/Ngentu (Applicant):


Seiraw *Seiraw*
G/1687/96 of 4/6/19
Remtitu / Ram Neihtu (Name, Signature & Pass No.):

Hriatpuitu / Witness:

APARYHNA / AGREEMENT (MARA VERSION)
Bhartia - ABCI (IV). C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/088

Date: 21/09/2020

Ahawna hawhta he ary liata ei Rah palasapa hawhna heta NH-54 lathloh chhiana liata Alei
thy awpa ta ei paryhsa.


Ahiastuhpa (Applicant):


Seiraw Seiraw *Seiraw*
G/1687/96 of 4/6/19
Rah Hneituhpa (Name, Signature & Pass No.):

Pahnokheituhpa / Witness:

BHARTIA - ABCI (JV)

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/092

Date: 05/10/2020

To,
Village Councilor
Theiri, Dist: Siaha
Mizoram

Sub: Widening and upgradation to 2-lane with paved shoulder configuration and geometric improvements from km 339.000 to km 380.000 on Aizawl-Tuipang section (package 8) of NH-54 in the state of Mizoram with JICA loan. - **NOC for the Spoil Bank at Ch. 359+450 to 359+550 (RHS)**

Dear Sir,

With reference to above cited subject, we wish to inform you that we are executing the road construction work from Zero to Tuipang (KM 339+000 to KM 380+000) in the state of Mizoram. As we are doing excavation work, we need spoil banks to dump the surplus soil at above mentioned location.

Hence, we request your kind self to issue a NOC for spoil banking at Ch. 359+450 to 359+550(100m) from your end for smooth progress of work.

The detail of the parcel of land is furnished below.

Name: S. Beihrua
Survey No. G/26/2005 of 16/8/2005

This is for your kind information and approval please.
Thanking you and assuring you our best co-operation at all the times.

Yours Faithfully,
For Bhartia - ABCI (JV)

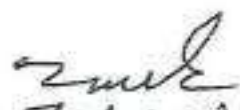


Vijaya Chandra Sarmath
Project Manager, PKG-8

Copy to:

1. GM(P), NHIDCL, PMU-Lawngtlai, for kind information
2. AE, ICT, for kind information
3. TL, ICT, for kind information
4. Resident Engineer, ICT, for kind information
5. SO, NHIDCL, Siaha for kind information


(S. BEIH RUA)


(V. ZOLAI)

President
Village Council Court
Theiri

359+450-359+550

INREMSIAMNA / AGREEMENT (MIZO VERSION)

Bhartia - ABCI (IV). C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/092

Date: 05/10/2020

Ngenna angin heng ahnuai ka ram/huan tarlan ang hian NH-54 kawng laihna turah leivung paih nan a hmang turin ka rem ti e.

Diltu/Ngentu (Applicant):

[Signature]
(V. ZOLAI)

President
Village Council Court

Hriatpuitu / Witness:



[Signature]
(S. BEIRUA)

Remtitu / Ram Neitu (Name, Signature & Pass No.):

APARYHNA / AGREEMENT (MARA VERSION)

Bhartia - ABCI (IV). C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8/2020/092

Date: 05/10/2020

Ahawna hawhta he ary liata ei Rah palasapa hawhna heta NH-54 lathloh chhiana liata Alei thy awpa ta ei paryhsa.

Ahiahtuhpa (Applicant):

[Signature]
(V. ZOLAI)

Pahnokheituhpa / Witness:

President
Village Council Court
Theiri



[Signature]
(S. BEIRUA)

Rah Hneituhpa (Name, Signature & Pass No.):

BHARTIA - ABCI (JV)

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8

Date: 10/05/2021

To,
Village Councilor
Tipa V-III, Dist: Siahla
Mizoram

Sub: Widening and upgradation to 2-lane with paved shoulder configuration and geometric improvements from km 339.000 to km 380.000 on Aizawl-Tuipang section (package 8) of NH-54 in the state of Mizoram with JICA loan. -NOC for the Spoil Bank at Ch. 369+300 to 369+450

Dear Sir,

With reference to above cited subject, we wish to inform you that we are executing the road construction work from Zero to Tuipang (KM 339+000 to KM 380+000) in the state of Mizoram. As we are doing excavation work, we need spoil banks to dump the surplus soil at above mentioned location.

Hence, we request your kind self to issue a NOC for spoil banking at Ch. 369+300 to 369+⁴⁵⁰250 from your end for smooth progress of work.

The detail of the parcel of land is furnished below.

Name: T.T. BEINGIACHHIERONA
Survey No. G/20/16 of 25.2016

This is for your kind information and approval please.

Thanking you and assuring you our best co-operation at all the times.

Yours Faithfully,
For Bhartia - ABCI (JV)

Project Manager, PKG-8

Copy to:

1. GM(P), NHIDCL, PMU-Lawngtlai, for kind information
2. AE, ICT, for kind information
3. TL, ICT, for kind information
4. Resident Engineer, ICT, for kind information
5. SO, NHIDCL, Siahla for kind information

T.T. Beingiachhierona
(T.T. BEINGIACHHIERONA)

M. Sub 10/5/21
President
Village Council Court
Tipa V - III

INREMSIAMNA / AGREEMENT (MIZO VERSION)

Bhartia - ABCI (JV), C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8

Date: 10/05/2021

Ngenna angin heng annuaia ka ram/huan tarlan ang hian NH-54 kawng laihna turah leivung
paih nan a hmang turin ka rem ti e.

Diltu/Ngentu (Applicant):



Remtitu / Ram Neitu (Name, Signature & Pass No.):

[Signature]
10/5/21
Hriatpuitu / Witness:
President
Village Council Court
Tipa V - III

[Signature]
(T. T. BEINGIACHHIERONA)
Pass No. G/20/16 of 2.5.2016

APARYHNA / AGREEMENT (MARA VERSION)

Bhartia - ABCI (JV), C/O - Bhartia Infra Projects Ltd.

201, Royal Arcade, Dr. B. Baruah Road, Ulubari, Guwahati - 781007,
Ph: +91-0361-2468522/23 Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8

Date: 10/05/2021

Ahawna hawhna heta sydiata ei Rah palasapa hawhna heta NH-54 lathloh chhiana liata Alei thy
awpa ta ei aparyhsa.

Applicant:



Rah Hneituhpa (Name, Signature & Pass No.):

[Signature]
10/5/21
Pahnokheituhpa / Witness:
President
Village Council Court
Tipa V - III

[Signature]
(T. T. BEINGIACHHIERONA)
Pass No. G/20/16 of 2.5.2016

369+200 - 369 + 480

BHARTIA - ABCI (JV)

1913

C/o - Bhartia Infra Projects Ltd., 201, Royal Arcade, 2nd Floor,
Dr. B. Baruah Road, Ulubari, Guwahati - 781007, Ph: +91-0361-2468522/23
Fax: +91-0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8

Date: - 07/09/2021

To
Village Councilor
Theiva Dist: Sialha
Mizoram

Subject: Widening and Upgradation to 2 lane with paved shoulder configuration and geometric improvement from Km 339.000 to Km 380.000 on Aizawl - Tuipang section (Package 8) of NH-54 in the state of Mizoram with JICA loan Assistance.

Reg - NOC from land owner for Spoil bank at Ch.

372+550 To 372+65

Dear Sir,

With reference to above cited subject, we wish to inform you that we are executing the road construction work from Zero to Tuipang (km 339+000 To 380+000) in the state of Mizoram. As we are doing excavation work, we are going to dump the surplus soil at above mentioned location.

Hence, we are request your self to issue a NOC for Spoil Banking at Ch.

from your end for smooth progress of work. The details of the parcel of land is furnished below.

Name: Chawngchami

Pass No: PS/H/1266/90 of 14/8/1990

This is for your kind information and approval please.

Thanking you and assuring you our best co-operation at all the times

Your Faithfully
For Bhartia - ABCI (JV)



Project Manager, PKG-8

Copy to:

1. GM (P), NHIDCL, PMU-Lawngtlai, for kind information.
2. Resident Engineer, ICT, for kind information.
3. TL, ICT, for kind information.
4. Resident Engineer, ICT, for kind information.

INREMSIAMNA/AGREEMENT (MIZO VERSION)

Bhartia -ABCI (JB), C/O – Bhartia Infra Project Ltd.

201, Royal Arcade, Dr .B. Baruah Road , Ulubari, Guwahati -781007

PH: +91 -0361-2468522/23 Fax: +91 – 0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8

Date- 07/09/2021

Neenna angin hng anruaia ka ram/huan tarlan ang hian NH -54 kawng laihna turah leivung
paih nan a hmang turin ka rem ti e.

dilitu/Remitu (Applicant)



Cm
(CHAWNGCHAMI)
Remitu/Ram Neitu (Name Signature & Pass No)

Hriatpuitu/ Witness:

INREMSIAMNA/AGREEMENT (MARA VERSION)

Bhartia -ABCI (JB), C/O – Bhartia Infra Project Ltd.

201, Royal Arcade, Dr .B. Baruah Road , Ulubari, Guwahati -781007

PH: +91 -0361-2468522/23 Fax: +91 – 0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8

Date- 07/09/2021

Ahawpa hawnta he ary liata ei Rah palasapa hawhna heta NH-54 lathloh chhiana liata Alei thy
awpa ta ei paryhsa.

Ahiahtuhpa (Applicant)



Cm
(CHAWNGCHAMI)
Rah Hneituhpa (Name Signature & Pass No)

Pahnokheituhpa/ Witness:

INREMSIAMNA/AGREEMENT (MIZO VERSION)

Bhartia -ABCI (JB), C/O - Bhartia Infra Project Ltd.

201 ,Royal Arcade, Dr .B. Baruah Road , Ulubari, Guwahati -781007


PH: +91 -0361-2468522/23 Fax: +91 - 0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8

Date- 01/12/2021

Neenna angin heng ahnuai ka ram/huan tarlan ang hian NH -54 kawng jaihna turah leivung
paih nan a hmang turin ka ren ti e.

Alok Kumar Del
diltu/Ngentu (Applicant)


(S. HRACHHUA)
Remitu/Ram Neitu (Name Signature & Pass No)


Hriatpaitu/ Witness:

INREMSIAMNA/AGREEMENT (MIZO VERSION)

Bhartia -ABCI (JB), C/O - Bhartia Infra Project Ltd.

201 ,Royal Arcade, Dr .B. Baruah Road , Ulubari, Guwahati -781007

PH: +91 -0361-2468522/23 Fax: +91 - 0361-2466693, Email: info@bhartiainfra.com

Ref: BIPL/NHIDCL/VCP/PKG-8

Date-

Ahawna hawhta he ary liata ei Rah palasapa hawhna heta NH-54 lathloh chhiana liata Alei thy
awpa ta ei paryhsa.

Alok Kumar Del
Ahiahtuhpa (Applicant)


(S. HRACHHUA)
Rah Hnehtuhpa (Name Signature & Pass No)


Pahnokheituhpa/ Witness:

Km- 348+700 to 349+050



Cell : 94351 16607
98540 26867

M/S R.B. ENTERPRISE

G.S. Road, 11th Mile Amerigog, Guwahati-781023

Contact For Stone Mining, Earth Cutting/Filling and Supplier of JCB, Excavator, Tipper on Hire.

E-mail : rangbahadur11@gmail.com

Regd. Contractor of PWD Road and Imghon Deptt. Assam

Ref: BIPL/NHIDCL/VCP/PKG-8

Date: 12/11/21

Neenna angin heng ahnuala ka ram/huan tarlan ang hian NH -54 kawng laihna turah lelvung
paih nan a hmang turin ka rem ti e.

diltu/Ngentu (Applicant)

H.C. HRATE
BEIRAHNE
Remtitu/Ram Neitu (Name Signature & Pass No)

(N. B. Bala) (V.C.P.)
Hriatpultu/ Witness:



Cell : 94351 16607
98540 26867

M/S R.B. ENTERPRISE

G.S. Road, 11th Mile Amerigog, Guwahati-781023

Contact For Stone Mining, Earth Cutting/Filling and Supplier of JCB, Excavator, Tipper on Hire.

E-mail : rangbahadur11@gmail.com

Regd. Contractor of PWD Road and Imghon Deptt. Assam

Ref: BIPL/NHIDCL/VCP/PKG-8

Date:

Ahawna hawhta he ary liata ei Rah palasapa hawhna heta NH-54 lathloh chhiana liata Alei thy
awpa ta ei paryhsa.

Ahlahthupa (Applicant)

(H.C. HRATE)
Rah Hneithupa (Name Signature & Pass No)

(N. B. Bala) (V.C.P.)
Pahnokheituhpa/ Witness:

BEIRAHNE

1917



मिज़ोरम MIZORAM

00AA 675104

To,
The project manager,
Shartia Infra Projects Ltd.
Theiva, Mizoram

Kei S.LAMEKA ei sado pass no. G/43/2020 of 09/12/2020 (Km. 360.600 to 360.750 RHS) he BIPL company ta kheh hawh a ama vawparaw pa chhao ta bua na y aw vei. Alei thyna awpata ei pie ei. Ei rah liata wall tao awpa byu vei ei rah liata (turfing) i po pa lo pata na taopa ula ei ly kaw aw.

Kei ei cha hawhna hlao ei na pa tlo chei ngei aw ei chi.


S.LAMEKA

To,
The Project Manager,
Shartia Infra Projects Ltd., Theiva.

Dear Sir,

I am S.LAMEKA owner of Land Pass no G/43/2020 of 09/12/2020 (Km. 360.600 to 360.750 RHS), requesting to dump the excavated material in my above said land as I want to develop the said land for my own interest. I declare that no problem will arise due to this dumping and no toe wall will be required to construct at the bottom of dumping location and I will never ask for the same in future also. Please do the turfing on the dumped area for environment protection and also to prevent any future splitting / flowing of dumped materials.

I shall be grateful and happy if my request is fulfilled by your company.
Thanks.

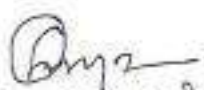

S.LAMEKA

Noc. DT. 17/11/2021
Their village.

Kei S. Lameka ei Sado pass no G. 43/2020
of 9.12.2020 he BIPL company ta kheh hawhita
ama uaw parao pa chhao ta buana y ao
vei, ei sah ama parao na zydua chhao
Date - 17.11.2021 he noh ta ei ngathai
hao. CH-360+700 ama uaw parao viapa
chhao ta buana y ao vei.

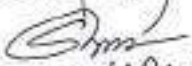
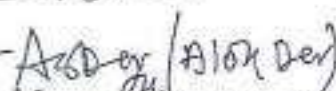

17/11/2021
(S. LAMEKA)

Witness
(V. ZOLAI)


(S. CHIPAW)

Km- 360+600 TO 360+750 (R.H.S)

MR. S. LAMEKA land owner of Theiri, bearing
Pass no G.43/2020 of 9.12.2020. He has no objection
against BIPL company for dumping surplus
soil in his ~~land~~ ^{land}. He is willingly agreed
to spoil the earth and rock in his land.
He ~~has~~ giving below his signature that
further if he will not do any complain
against company BIPL.

Witness -  I. S. BEIHRUA)
Theiri Signature of land owner
Witness -  A. S. D. or A. I. O. D.
Witness - (S. KUBENA)

✓

17/11/2021
S. Lameka



मिज़ोरम MIZORAM

00AA 675112

to,
the project manager,
Marta Infra Projects Ltd.
Theiva, Mizoram

Kei S.ZAKA ei sado pass no. G/37/2004 of 26/11/2004 (Km. 363.100 to 363.500 RHS) he BIPL company ta kheh hawh ta na vawparaw pa chhao ta bua na y aw vei. Alei thyna awpata ei pie ei. Ei rah liata wall tao awpa byu vei ei rah liata (turfig) a pa lo pata na taopa ula ei ly kaw aw.

si ei cha hawhna hlao ei na pa tlo chei ngei aw ei chi.

S.ZAKA
S.ZAKA

to,
the Project Manager,
Marta Infra Projects Ltd., Theiva.

Sar Sir,

I am S.ZAKA owner of Land Pass no G/37/2004 of 26/11/2004 (Km. 363.100 to 363.500 RHS), requesting to dump the cavated material in my above said land as I want to develop the said land for my own interest. I declare that no problem will arise due to this dumping and no toe wall will be required to construct at the bottom of dumping station and I will never ask for the same in future also. Please do the turfig on the dumped area for environment protection and also to prevent any future splitting / flowing of dumped materials.

I shall be grateful and happy if my request is fulfilled by your company.
Thanks.

S.ZAKA
S.ZAKA



AGREEMENT

This agreement is made on 12th April, 2022 between SRI DEBABRATA CHAKRABORTY, S/O Lt. Iresh Ch. Chakraborty of Vivekananda Road, Silchar, Assam proprietor of Bhartia Infra Projects Ltd. Which shall be termed as "FIRST PARTY"

AND

Mr. S. Zaka, S/O S. Hrylo 'L' of village Thelri, Staha, Mizoram bearing pass no.: 37/2004 of 26.11.2004 which shall be termed as "SECOND PARTY"

Now both parties have decided and agreed mutually on the following terms and conditions:

1. The FIRST PARTY will pay a sum of Rs. 200000/- (Rupees Two Lakhs Only) to the SECOND PARTY as compensation for dumping the excavated and landslide soil in his land.
2. The SECOND PARTY will have no objection against FIRST PARTY for dumping the soil in his land which may damage his land, crops, trees etc.
3. The SECOND PARTY will not blame the FIRST PARTY in case of any natural calamity such as Landslide, washout of soil due to rain which may occur in future.

Ch. 363+100 to 363+500 (RHS)

Signature of Representative of FIRST PARTY (BIPL)

Witness:

Signature of SECOND PARTY (LAND OWNER)

1921



मिज़ोरम 'MIZORAM

00AA 675111

To,
The project manager,
Bhartia Infra Projects Ltd.
Theiva, Mizoram

Kei S.Kasa ei sado pass no. G/24/2005 of 18/11/2005 (Km. 363.600 to 363.800 RHS) he BIPL company ta kheh hawh ta ama vawparaw pa chhao ta bua na y aw vei. Alei thyna awpata ei pie ei. Ei rah liata wall tao awpa byu vei ei rah liata (turfig) a po pa lo pata na taopa ula ei ly kaw aw.

Kei ei cha hawhna hlao ei na pa tlo chei ngei aw ei chi.


S.KASA

To,
The Project Manager,
Bhartia Infra Projects Ltd., Theiva.

Dear Sir,

I am S. Kasa owner of Land Pass no G/24/2005 of 18/11/2005 (Km. 363.600 to 363.800 RHS), requesting to dump the excavated material in my above said land as I want to develop the said land for my own interest.

I declare that no problem will arise due to this dumping and no toe wall will be required to construct at the bottom of dumping location and I will never ask for the same in future also. Please do the turfig on the dumped area for environment protection and also to prevent any future splitting / flowing of dumped materials.

I shall be grateful and happy if my request is fulfilled by your company.

Thanks.


S.KASA

NOC.

DT. 17/11/2021.

Their village.

Kai S. KASA ei sado pass no 9. 24/2005
 of 18/11/2005 he BIPL company ta kai hawta
 ama vaparao pa chhao ta buana y aw vei
 ei rah ama parao na zydea chhao
 Date - 17.11.2021 he nohta ei ngi thas haw
 CH - 363+870 ama vaparao viapa
 chhao ta buana y aw vei.



(S. KASA)

Witness


 (S. BEHRUA)


 (S. RUBENA)

Km. 363+600 TO 363+800 (R.H.S)

I Sri S. KASA, of Their village land owner of
 pass no. 9. 24/2005 of 18/11/2005. The company BIPL
 has damaged my land at the time of lenth
 cutting. I have no objection against company
 BIPL to spoil the lenth and rock in my
 land.

Moreover in future if they dump any (stn)
 or rock in my land I have no objection
 and I will not do any objection again-
 st company BIPL. dt 17/11/21.

Witness.

1. 2. 

Signature of landowner
 dt 17/11/2021
 (S. KASA)

INREM SIAMNA

NH 54 Ziro to Tuipang kawng laih avanga leivung pahnna in ka ram Pass No. WTC 155/10 huam chhunga sangha dil pa 2 a chhlih chhiat vek leh hemi ram panna kalkawng repair ngai leh culvert pakhat a tinchhiat siam that ngaite hi he hna thawktute BIPL hian min siam that sak turin ka phuta, TIPA a hna an thawh theih hun tur a an in sawi January- February, 2022 thla chhunga siam turin BIPL nen inremna vawiin Date 01.12.2021 hian kan in remsiam a ni.

Tin he hna thawh hun ah hian Pu K.Malsawmdawnglian (L) sangha dil chhia pakhat pawh hi laihthat sak turin kan in remsiam bawk a ni.


(T. VANNGHINGA)
TIPA V-I


(LALTLANNII PACHUAU)
TIPA V-II




(VABEIRONA HLYCHHO)
Witness
SIAHA


(V. ZAWSIA)
Witness
AHMYPI

Km- 370+250 to 370+350 (R.H-S)

Lawngtlai Bypass

SPOIL BANK DETAILS

Construction of Lawngtlai Bypass (Section-3) on Aizawl -Tuipang Section of NH-54 in the State of Mizoram on Engineering, Procurement and Construction (EPC) mode, with Japan International Cooperation Agency (JICA) loan assistanceSection of NH-54 in the state of Mizoram on Engineering, Procurement and Construction (EPC) mode with JICA Loan Assistance

Lawngtlai Bypass**Date : 30.04.2023****Details of NOC of Spoil Banks (All Additional Spoil Banks)**

Sl. No	Design Chainage (Km)		NOC Status
	From	To	
1	0+380	0+430	Mutual Understanding
2	0+580	0+780	Obtained (Copy Attached)
3	1+500	1+550	Mutual Understanding
4	2+100	2+150	Obtained (Copy Attached)

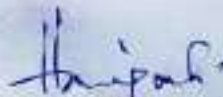
TO WHOM IT MAY CONCERN

This is to certify M/s David Zohmachhuana working of Construction of Lawngtlai Bypass (Package-3) On Aizawl-Tuipang Section Of Nh-54 In The State Of Mizoram On Engineering, Procurement And Construction (EPC) Mode from Design chainage 0+000 to 2+273.

MOL BANK NO	LOCATION			CO-ORDINATES				Dumped Qty in Spoil Bank (Cms)	MOC	WORK STATUS
	DESIGN CHAINAGE			START		END				
	FROM	TO	LENGTH (m)	EASTING	NORTHING	EASTING	NORTHING			
1	0+300	0+400	50	48845.636	249081.647	488474.356	249019.544	18000	WITHIN ROW	GABION WALL IN PROGRESS
2	0+500	0+700	200	488485.325	2490106.518	488523.584	2490001.85	40000	MU	GABION WALL Completed
3	1+500	1+550	50	488132.98	2489679.785	488132.73	2489600.648	55000	MU	GABION WALL Completed
4	2+200	2+150	50	488628.255	2489672.473	488611.348	2489167.715	8000	MU	GABION WALL IN PROGRESS
	Common dumping ground			488413.111	2490481.865	488408.034	2489955.863	130000		Identified dumping area (outside project)

All the excavation and dumping work done by them is done after taking proper concern from us and wishes of land owner of muck dumping area.

The dumping materials which are being dump in our muck dumping areas and other location are dump only after the proper treatment to save the environment.



Village Council President

Lawngtlai-4, Lawngtlai District, Mizoram

(BIMANGAHSANG)
President
Village Council / Court
Lawngtlai Chanchary

NO OBJECTION CERTIFICATE

This is to certify that I **RC. Lalramnunpuia s/o H. Lalnunsanga** allowed M/s David Zohmachhuana working of Construction of Lawngtlai Bypass (Package-3) On Aizawl-Tuipang Section Of Nh-54 In The State Of Mizoram On Engineering, Procurement And Construction (EPC) Mode to dump the spoil soil at Design chainage from 2+100 to 2+150 which is near BRO junction.

All the dumping work done by them is done after taking proper concern and wishes from me. The details of my LSC is mentioned below

1. Land owner's Name : RC. Lalramnunpuia
2. LSC No. : LS. No. 12/2005 of 22.2.2005



(RC. LALRAMNUNPUIA)

s/o T. NGUNDUNA(L)

College Veng, Lawngtlai District,

Mizoram

NO OBJECTION CERTIFICATE

This is to certify that I T. **Rualkhuma s/o T. Ngunduna(L)** allowed M/s David Zohmachhuana working of Construction of Lawngtlai Bypass (Package-3) On Aizawl-Tuipang Section Of Nh-54 In The State Of Mizoram On Engineering, Procurement And Construction (EPC) Mode to dump the spoil soil at Design chainage from 0+580 to 0+780.

All the dumping work done by them is done after taking proper concern and wishes from me. The details of my LSC is mentioned below

1. Land owner's Name : T. Rualkhuma
2. LSC No. : LS. No. 3/91 of 8.2.91



(T. RUALKHUMA)

s/o T. NGUNDUNA(L)

Lawngtlai-4, Lawngtlai District,

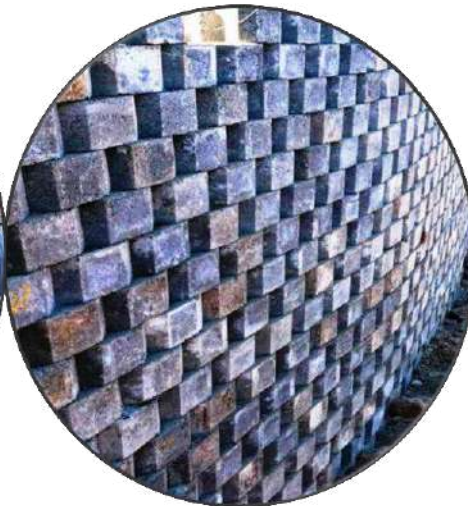
Mizoram



NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED (NHIDCL)

MINISTRY OF ROAD TRANSPORT & HIGHWAYS GOVERNMENT OF INDIA

Widening and Up-gradation to 2-lane with paved shoulder configuration and geometric improvements from Km 250.000 to Km 380.000 (Section-3: Civil Contract Packages- 6, 7 and 8) on Aizawl - Tuipang Section of NH-54 in the State of Mizoram on Engineering, Procurement and Construction (EPC) mode with JICA loan assistance



SPOIL BANK DETAILS

(19 August 2023)

PMU- Lawngtlai

	<p style="text-align: center;">Authority's Engineer</p> <p style="text-align: center;">Intercontinental Consultants and Technocrats Pvt. Ltd., New Delhi, India</p> <p style="text-align: center;"><i>in association with</i></p> <p style="text-align: center;">PADECO Co. Ltd., Japan</p>

Aizawl-Tuipang Highway, NH-54

Contract Packages - 6,7,8 & Lawngtlai Bypass							
Summary of Spoil Bank Quantities							
Sl. No.	Contract Package	Approx Excavation Quantities (Cum)	Used Quantities (Cum)	Spoil Quantities (Cum)	Number of Spoil Banks		EPC Contractor
					As per CA	Additional	
1	Package-6	1745756	512989	1232774	19	5	ABCI-BIPL(JV)
2	Package-7	986200	639756	346444	9	11	PMPL-SRC Infra(JV)
3	Package-8	1095540	492579	602961	14	6	BIPL-ABCI(JV)
4	Lawngtlai Bypass	274200	18200	256000	-	5	David Zohmachhuana
	Total Quantities =	4101696	1663524	2438179	42	27	

Package-6








SPOIL BANK DETAILS











Project: Widening and Up-gradation to 2 lane with paved shoulder Configuration and geometric improvements from Km 250.000 to Km 298.000 (Package-6) on Aizawl-Tuipang Section of NH-54 in the state of Mizoram on Engineering, Procurement and Construction (EPC) mode with JICA Loan Assistance


Contract Package - 6

Details of Construction of Spoil Banks

Sl No.	Description	Used Quantity (M3)	Remarks
1	Approx Quantity of Excavation	1745756	
2	Quantity used in Embankment/Sub Grade/ Shoulder	265899	
3	Quantity used in Gravity Wall/ RE Wall Back filling	247090	
4	Approx Quantity in Spoil Bank	1232774	

STATUS OF SPOIL BANKS								DATE: 19.08.2023		
Sl. No	Design Chainage (Km)		CO-ORDINATE				Approx Quantity (Cum)	Status of Protection work	Photo Reference	Remarks
	From	To	Start		End					
			Easting	Northing	Easting	Northing				
1	251+000	251+080	484183.627	2514849.69	484223.09	2514782.231	41209	Gabion Work is completed		Reconstruction Required
2	251+450	251+560	484185.498	2514569.399	484158.02	2514491.505	76209			Location to be shifted
3	253+800	253+880	483482.752	2513163.482	483417.786	2513116.081	56209	Gabion Work is completed		Reconstruction Required
4	256+890	256+970	483528.78	2511417.961	483472.428	2511466.994	23740	Gabion Work is completed		
5	257+915	257+970	483658.907	2511069.936	483694.3	2511037.331	41209	Gabion Work is completed		
6	259+130	259+180	483272.935	2510559.554	483279.833	2510511.609	56209	Protection Work in Progress		
7	266+145	266+245	484892.56	25106410.01	484875.949	2506319.549	43689	Gabion Work is completed		Reconstruction Required

Sl. No	Design Chainage (Km)		CO-ORDINATE				Approx Quantity (Cum)	Status of Protection work	Photo Reference	Remarks
	From	To	Start		End					
			Easting	Northing	Easting	Northing				
8	266+980	267+090	485232.656	2506255.031	485324.176	2506293.756	76959	Gabion Work is completed		
9	267+935	267+995	485091.103	2505759.816	485041.292	2515120.892	44689	Gabion wall to be started		
10	271+555	271+700	485877.385	2504166.898	485934.126	2504272.409	86959	Protection Work in Progress		
11	272+854	272+914	486580.924	2504710.99	486542.875	2504685.585	28359	Gabion Work is completed		
12	273+100	273+160	486460.949	2504520.631	486498.704	2504473.89	39869	Gabion Work is completed		
13	273+610	273+690	486555.196	2504267.949	486562.004	2504218.39	41209	Gabion Work is completed		
14	273+985	274+040	486823.568	2504140.827	486854.07	2504097.53	33307	Gabion Work is completed		
15	276+330	276+420	486544.868	2502728.069	486570.036	2502661.917	57448	Gabion Work upto 3rd lift completed		Remaining work is Stopped
16	276+470	276+540	486557.359	2502646.061	486498.91	2502627.779	116209	Gabion Work is completed		Reconstruction Required
17	284+990	285+130	487106.238	2496156.079	487186.045	2496086.027	188209	Gabion wall to be started		

Sl. No	Design Chainage (Km)		CO-ORDINATE				Approx Quantity (Cum)	Status of Protection work	Photo Reference	Remarks	
	From	To	Start		End						
			Easting	Northing	Easting	Northing					
18	286+585	286+622	487276.758	2495171.702	487296.221	2495156.903	19142	Work Stopped			
19	288+330	288+470	487745.37	2494130.172	487803.734	2494034.112	19500	Gabion wall to be started			
ADDITIONAL SPOIL BANKS											
1	256+540	256+600	483769.911	2511413.734	483790.924	2511363.225	36209	Gabion wall to be started			
2	260+600	260+640	483823.642	2509944.232	483861.576	2509930.313	31209	Gabion wall to be started			
3	261+900	261+960	483823.411	2509015.682	483855.755	2508971.653	27209	Gabion wall to be started			
4	265+280	265+320	484608.941	2506702.841	484617.11	2506669.85	23709	Gabion wall to be started			
5	267+760	267+840	485167.606	2505885.771	485141.655	2505816.655	24109	Gabion wall to be started			
Total Quantity =							1232774				

Note : (1) Total nos. of spoil banks as per CA =
 (2) Nos. of additional spoil banks =

19
5

Spoil Bank – 251+000 to 251+080



Spoil Bank – 251+450 to 251+560



Spoil Bank – 253+800 to 253+880



Spoil Bank – 256+890 to 256+970



Spoil Bank – 257+915 to 257+970



Spoil Bank – 259+130 to 259+180



Spoil Bank – 266+145 to 266+245



Spoil Bank – 266+980 to 267+090



Spoil Bank – 267+935 to 267+995



Spoil Bank – 271+555 to 271+700



Spoil Bank – 272+854 to 272+914



Spoil Bank – 273+100 to 273+160



Spoil Bank – 273+610 to 273+690



Spoil Bank – 273+985 to 274+040



Spoil Bank – 276+330 to 276+420



Spoil Bank – 276+470 to 276+540



Spoil Bank – 284+990 to 285+130



Spoil Bank – 286+585 to 286+622



Spoil Bank – 288+330 to 288+470



Spoil Bank – 256+540 to 256+600



Additional Spoil Bank – 260+600 to 260+640



Additional Spoil Bank – 261+900 to 261+960



Additional Spoil Bank – 265+280 to 265+320



Additional Spoil Bank – 267+760 to 267+840



Package-7







SPOIL BANK DETAILS

Project: Widening and Upgradation to 2-lane with paved shoulder configuration and geometric improvements from Km 298.000 to Km 339.000 Aizawl-Tuipang Section of NH-54 in the State of Mizoram on Engineering, Procurement and Construction mode with JICA loan assistance.





Contract Package - 7

Details of Construction of Spoil Banks

Sl No.	Description	Used Quantity (M3)	Remarks
1	Approx Quantity of Excavation	986200	
2	Quantity used in Embankment/Sub Grade/ Shoulder	260696	
3	Quantity used in Gravity Wall/ RE Wall Back filling	80500	
4	Hard Rock used	298560	
5	Approx Quantity in Spoil Bank	346444	

STATUS OF SPOIL BANKS							DATE: 19.08.2023			
Sl. No	Design Chainage (Km)		CO-ORDINATE				Approx Quantity (Cum)	Status of Protection work	Photo Reference	Remarks
	From	To	Start		End					
			Easting	Northing	Easting	Northing				
1	302+910	302+980	489059.817	2483925.822	489096.089	2483942.426	38000	Gabion wall to be started		
2	307+880	307+940	491327.948	2483716.753	491337.805	2483681.171	39800	Complete		
3	308+180	308+220	491336.256	2483444.612	491343.273	2483410.561	26540	Complete		
4	309+100	309+130	490993.076	2482967.929	490987.833	2482955.228	19900	Complete		
5	309+615	309+650	491029.594	2482536.56	491032.807	2482518.625	23220	Complete		
6	319+790	319+850	494597.732	2477511.498	494602.698	2477467.781	39800	Gabion wall is complete and finishing work is under progress		

7	326+210	326+290	494678.882	2480261.476	494617.205	2480310.52	10500	Gabion wall to be started		
8	327+040	327+110	494341.885	2480871.344	494354.061	2480895.239	46440	Gabion wall is complete and finishing work is under progress		
9	329+300	329+360	494722.82	2482238.703	494722.325	2482273.787	20860	Gabion wall is complete and soil dumping is in progress.		Reconstruction Required
ADDITIONAL SPOIL BANKS										
1	295+250	295+270	488751.7551	2487953.224	488736.6478	2487940.3	1807	Gabion wall to be started		
2	299+020	299+080	488089.0406	2485107.833	488031.6285	2485090.668	8720	Gabion wall to be started		
3	300+960	301+010	488345.1847	2483583.096	488393.595	2483595.572	7270	Gabion wall to be started		
4	301+770	301+820	488822.8266	2483233.333	488863.0532	2483214.515	4267	Gabion wall to be started		
5	305+790	305+830	491422.1178	2484458.428	491450.1461	2484484.261	5810	Gabion wall to be started		
6	307+220	307+280	491422.8078	2484325.395	491381.019	2484289.339	8720	Gabion wall to be started		
7	314+300	314+400	492864.8844	2480068.092	492871.3583	2479995.361	14530	Gabion wall to be started		

8	314+990	315+020	492902.4211	2479568.605	492897.0601	2479494.697	3160	Gabion wall to be started		
9	324+760	324+810	494595.8422	2479132.185	494572.5357	2479176.316	7270	Gabion wall to be started		
10	329+950	330020	494205.2104	2482348.548	494250.7269	2482401.673	10170	Gabion wall to be started		
11	332820	332+850	495151.6549	2483726.123	495163.2252	2483753.799	9660	Gabion wall to be started		
Total Quantity =							346444			

Note : (1) Total nos. of spoil banks as per CA =
 (2) Nos. of additional spoil banks =

9
11

Spoil Bank – 302+910 to 302+980



Time: 04-26-2023 12:29
New CH: 302+950(LHS)
Spool Road

Spoil Bank – 307+880 to 307+940



Latitude: 22.4594
Longitude: 92.91581
Elevation: 747.35±16 m
Accuracy: 3.5 m
Time: 04-25-2023 10:49
Note: CH-Spoil bank 307+910 (LHS)

Powered by Survey123

Spoil Bank – 308+180 to 308+220



Spoil Bank – 309+100 to 309+130



Latitude: 22.452585
Longitude: 92.91239
Elevation: 654.66±19 m
Accuracy: 3.9 m
Time: 04-25-2023 10:57
Note: CH-Spoil bank 309+120(115)

Powered by WinCam

Spoil Bank – 309+615 to 309+650



Spoil Bank – 319+790 to 319+850



Spoil Bank – 326+210 to 326+290



Spoil Bank – 327+040 to 327+110



Spoil Bank – 329+300 to 329+360



Latitude: 22.445837
Longitude: 92.947659
Elevation: 368.3717 m
Accuracy: 11.6 m
Time: 30-04-2023 09:08
Note: spoil bank(No:-09) CH -- 329+300 to 329+360(LHS)

Downloaded by: [Redacted]

Additional Spoil Bank – 295+250 to 295+270



Additional Spoil Bank – 299+020 to 299+080



Additional Spoil Bank – 300+960 to 301+010



Additional Spoil Bank – 301+770 to 301+820



Additional Spoil Bank – 305+790 to 305+830



Additional Spoil Bank – 307+220 to 307+280



Additional Spoil Bank – 314+300 to 314+400



Additional Spoil Bank – 314+990 to 315+020



Additional Spoil Bank – 324+760 to 324+810



Latitude: 22.41676
Longitude: 92.946945
Elevation: 249.12+8 m
Accuracy: 4.8 m
Time: 30-04-2023 08:34
Note: Dumping yard CH - 324+760 to 324+810 (LHS)

Additional Spoil Bank – 329+950 to 330+020



Additional Spoil Bank – 332+820 to 332+850



Package-8

SPOIL BANK DETAILS


Project: Widening and Up-gradation to 2 lane with paved shoulder Configuration and geometric improvements from Km 339.000 to Km 380.000 (Package-8) on Aizawl-Tuipang Section of NH-54 in the state of Mizoram of Engineering, Procurement and Construction (EPC) mode with JICA Loan Assistance

Contract Package - 8

Details of Construction of Spoil Banks

SI No.	Description	Used Quantity (M3)	Remarks
1	Approx Quantity of Excavation	1095540	
2	Quantity used in Embankment/Sub Grade/ Shoulder	346579	
3	Quantity used in Gravity Wall/ RE Wall Back filling	96000	
4	Quantity used in Boulder and Aggregate from Hardrock Excavation	50000	
5	Approx Quantity in Spoil Bank	602961	

STATUS OF SPOIL BANKS							DATE: 19.08.2023			
Sl. No	Design Chainage (Km)		CO-ORDINATE				Approx Quantity (Cum)	Status of Protection work	Photo Reference	Remarks
	From	To	Start		End					
			Easting	Northing	Easting	Northing				
1	335630	335680	495743.4074	2483448.961	495800.7369	2483380.487	40230	Gabion wall in progress		
2	336640	336750	496303.755	2483520.837	496335.3727	2483625.772	55430	Gabion wall in progress		
3	337080	337280	496449.5591	2483429.745	496407.6127	2483248.227	9735	Gabion wall Complete		
4	339730	339795	496449.5591	2483429.7452	496407.6127	2483248.227	3587	Gabion wall Complete		
5	342660	342740	486823.568	2504140.827	486854.07	2504097.53	32000	Gabion wall in progress		
6	345980	346180	499230.2705	2479383.551	499408.0939	2479418.34	20310	Spoil Bank Damage Due To Natural Calamity		

Sl. No	Design Chainage (Km)		CO-ORDINATE				Approx Quantity (Cum)	Status of Protection work	Photo Reference	Remarks
	From	To	Start		End					
			Easting	Northing	Easting	Northing				
7	348480	348580	500478.0285	2478593.846	500450.883	2478515.618	15800	Gabion Wall Complete		
8	352800	352880	502605.1743	2476791.909	502665.0799	2476739.391	94500	Gabion Wall Complete		
9	353730	353830	503303.7735	2476505.874	503348.8717	2476417.36	20145.000	Gabion Wall Complete		
10	354400	354500	503606.7785	2475917.065	503637.4408	2475823.37	25876.000	Gabion wall Start Soon		
11	355475	355630	503500.4157	2475350.295	503428.1263	2475312.371	84764	Gabion Wall Complete		
12	359450	359550	504345.1055	2473232.802	504386.0706	2473143.017	82857	Gabion Wall Complete		
13	369390	369490	502307.035	2468491.244	502145.501	2468454.592	32700	Gabion wall Complete		
14	372550	372650	502596.903	2467012.898	502691.821	2467036.449	59027	Gabion wall Start Soon		
ADDITIONAL SPOIL BANKS										
1	344+600	345+050	498267.672	2479692.068	498443.168	2479361.259	5900	Gabion wall to be started		

Sl. No	Design Chainage (Km)		CO-ORDINATE				Approx Quantity (Cum)	Status of Protection work	Photo Reference	Remarks
	From	To	Start		End					
			Easting	Northing	Easting	Northing				
2	348+700	349+050	500536.165	2478508.697	500866.548	2478558.018	4890	Gabion wall to be started		
3	360+600	360+750	504897.787	2472330.4	504939.886	2472197.873	3220	Gabion wall to be started		
4	363+100	363+500	504508.552	2470575.042	504281.159	2470459.81	5130	Gabion wall to be started		
5	363+600	363+800	504295.68	2470361.62	504261.909	2470183.824	4240	Gabion wall to be started		
6	370+250	370+350	501908.491	2468202.505	502002.668	2468192.55	2620	Gabion wall to be started		
Total Quantity =							602961.000			

Note : (1) Total nos. of spoil banks as per CA =
(2) Nos. of additional spoil banks =

14
6



Spoil Bank-1 Km 335+655 (Road Level Surface)



Spoil Bank-1 Km 335+655 (Bottom Level Surface)



Latitude: 22.458119
Longitude: 92.964013
Elevation: 649.34112 m
Accuracy: 8.1 m
Time: 05-01-2023 12:49
Note: Spoil Bank ch. 336700

Spoil Bank- 2 km 336+695(Road Level Surface)



Latitude: 22.458045
Longitude: 92.963985
Elevation: 1081.13142 m
Accuracy: 12.0 m
Time: 04-25-2023 12:55
Note: Spoil Bank Gabion wall under progress at ch. 336700

Spoil Bank- 2 km 336+695(Bottom Level Surface)



Spoil Bank- 3 km 337+180(Road Level Surface)



Spoil Bank- 3 km 337+180 (Bottom Level Surface)



Spoil Bank- km 339+762 (Road Level Surface)



Spoil Bank- km 339+762 (Bottom Level Surface)



Spoil Bank-5 km 340+415 (Road Level Surface)



Spoil Bank-5 km 340+415 (Bottom Level Surface)



Spoil Bank- 6 km 342+700 (Road Level Surface)



Spoil Bank- 7 km 342+700 (Bottom Level Surface)



Latitude: 22.413332
Longitude: 93.00442
Elevation: 965.3819 m
Accuracy: 7.3 m
Time: 05-01-2023 13:15
Note: Spoil Bank ch. 348550

Spoil Bank- 7 km 348+530 (Road Level Surface)



Time: 04-25-2023 15:29
Note: Spoil Bank Gabion wall ch. 348700

Spoil Bank- 7 km 348+530 (Bottom Level Surface)



Spoil Bank- 8 km 352+840 (Road Level Surface)



Spoil Bank- 8 km 352+840 (Bottom Level Surface)



Spoil Bank-9 km 353+780 (Road Level Surface)



Spoil Bank-9 km 353+780 (Bottom Level Surface)



Spoil Bank-10 km 354+450 (Road Level Surface)



Spoil Bank-10 km 354+450 (Bottom Level Surface)



Spoil Bank-11 km 355+552 (Road Level Surface)



Spoil Bank-11 km 355+552 (Bottom Level Surface)

1997



Spoil Bank-12 km 359+500 (Road Level Surface)



Spoil Bank-12 km 359+500 (Bottom Level Surface)



Spoil Bank-13 km – 369+440 (Road Level Surface)



Spoil Bank-13 km – 369+440 (Bottom Level Surface)



Spoil Bank-14 km 372+600 (Road Level Surface)



Spoil Bank-14 km 372+600 (Bottom Level Surface)

Additional Spoil Bank Photographs



Additional Spoil Bank-1 km-344+825 (Road Level Surface)



Additional Spoil Bank-1 km-344+825 (Bottom Level Surface)



Additional Spoil Bank-2 km-348+875 (Road Level Surface)



Additional Spoil Bank-2 km-348+875 (Bottom Level Surface)



Additional Spoil Bank -3 - km-360+675 (Road Level Surface)



Additional Spoil Bank -3 - km-360+675 (Bottom Level Surface)



Additional Spoil Bank -4 km- 363+300 (Road Level Surface)



Additional Spoil Bank -4 km- 363+300 (Bottom Level Surface)



Additional Spoil Bank - 5 km-363+700 (Road Level Surface)



Additional Spoil Bank - 5 km-363+700 (Bottom Level Surface)

2005



Additional Spoil Bank -6 Km – 370+300 (Road Level Surface)



Additional Spoil Bank -6 Km – 370+300 (Bottom Level Surface)

Lawngtlai Bypass





SPOIL BANK DETAILS

Project: Construction of Lawngtlai Bypass (Section-3) on Aizawl -Tuipang Section of NH-54 in the State of Mizoram on Engineering, Procurement and Construction (EPC) mode, with Japan International Cooperation Agency (JICA) loan assistance

Contract Package - Lawngtlai Bypass

Details of Construction of Spoil Banks

SI No.	Description	Used Quantity (M3)	Remarks
1	Approx Quantity of Excavation	274200	
2	Quantity used in Embankment/Sub Grade/ Shoulder	18200	
3	Approx Quantity in Spoil Bank	256000	

STATUS OF SPOIL BANKS (All Additional Spoil Banks)								DATE: 19.08.2023		
Sl. No	Design Chainage (Km)		CO-ORDINATE				Approx Quantity (Cum)	Status of Protection work	Photo Reference	Remarks
	From	To	Start		End					
			Easting	Northing	Easting	Northing				
1	0+380	0+430	488485.606	2490169.667	488474.356	2490196.944	18000	Gabion Work in Progress		
2	0+580	0+780	488485.325	2490106.518	488523.584	2490003.89	42000	Gabion Work Completed		
3	1+500	1+550	488332.98	2489609.785	488332.73	2489609.848	55000	Gabion Work Completed		
4	2+100	2+150	488638.355	2489072.471	488611.348	2489167.703	8000	Gabion Work in Progress		
5	Common dumping ground		488413.131	2490483.866	488418.034	2490395.863	133000	Identified dumping area(outside project)		
Total Quantity							256000			

Note: As per CA, Spoil Banks = Nil

Additional Spoil Bank – 0+380 to 0+430



Additional Spoil Bank – 0+580 to 0+780



Additional Spoil Bank – 1+500 to 1+550



Additional Spoil Bank – 2+100 to 2+150



ANNEXURE - XXXI



Photo showing dumping area forest in nature and damage to trees and other flora



Photo showing dumping area forest in nature and damage to trees and other flora



Photo showing dumping area forest in nature and damage to trees and other flora



Photo showing dumping area forest in nature and damage to trees and other flora



Photo showing the area forest in nature, where widening work is still to be started, under LADC



Photo showing muck sliding down the hill and damage to trees

No.C.18014/579/2023-FST/Pt.
GOVERNMENT OF MIZORAM
ENVIRONMENT, FORESTS & CLIMATE CHANGE DEPARTMENT

ANNEXURE-I
2015

Dated Aizawl, the 8th of September, 2023

To

1. The Member Secretary,
Mizoram Pollution Control Board.
2. The Executive Director,
National Highways & Infrastructure Development Corporation Ltd.
3. The Deputy Commissioner,
Lunglei District.
4. The Deputy Commissioner,
Siaha District.
5. The Deputy Commissioner,
Lawngtlai District.

Subj:- Implementation of the recommendations of the Committee constituted in pursuance of Order dt.17.03.2023 passed by the Hon'ble NGT (EZ) in O.A.No.26/2023/EZ (Vanramchhuangi – vs- UoI & Ors.).

Sir,

In pursuance of Order Dt.17.03.2023 passed by the Hon'ble NGT (EZ) in O.A.No.26/2023/EZ (Vanramchhuangi – vs- UoI & Ors.), the Committee constituted vide Notification No.C.18014/379/2023-FST dt.18.08.2023 has submitted its report with recommendations. Copy of the recommendations of the Committee with a direction to take necessary actions on the recommendations pertaining you is enclosed herewith.

You are requested kindly to take necessary actions.

Yours'faithfully,


(R.S. SINHA)

Principal Secretary,

Environment, Forests & Climate Change Department.

Memo No.C.18014/579/2023-FST/Pt. : Dated Aizawl, the 8th of September, 2023

Copy to :-

1. The O.S.D to the Chief Secretary, Govt. of Mizoram for information.
2. The Principal Chief Conservator of Forests, Mizoram with a copy of recommendations to direct the concerned to take necessary actions on the recommendations.


Principal Secretary,

Environment, Forests & Climate Change Department.

MIZORAM POLLUTION CONTROL BOARD

No.H.88088/Poltn./50(102)/2023-MPCB/

:

Dated Aizawl, the 4th September, 2023

ORDER

IMPOSITION OF ENVIRONMENTAL COMPENSATION CHARGE AGAINST NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED (NHIDCL) FOR VIOLATION OF ENVIRONMENTAL NORMS

WHEREAS, the Hon'ble National Green Tribunal, NGT, Eastern Zone, Kolkata Bench in its order dated 17.03.2023 & 11.08.2023 in O.A 26/2023/EZ in the matter of Vanramchhuangi versus Union of India and others has issued following directions to the State Government:

01. To constitute Committee under the chairmanship of PCCF, Mizoram, Integrated Regional Office of MoEF&CC, Shillong, Mizoram Pollution Control Board, State Wildlife Warden and concerned DMs of the respected Districts of Mizoram. The Committee shall undertake site visit and submit Committee Report on affidavit.
02. To recover Environmental Compensation to the extent of Rs.5,90,70,000/- (Rupees Five Crore Ninety Lakh Seventy Thousand only) from NHIDCL for violation of environmental rules relating to dumping of muck and other violations.
03. To take legal actions against the Officers of the NHIDCL responsible for the violation of the Environmental Rules.
04. Chief Secretary, Govt. of Mizoram is directed to file his personal affidavit in the above regard by next date of listing, that is, 13.09.2023.

AND WHEREAS, in compliance of the above stated directions of the Hon'ble National Green Tribunal(NGT), Eastern Zone, Kolkata Bench, contained in its order dated 17.03.2023, Govt. of Mizoram has constituted the Committee vide Notification No.C.18014/379/2023-FST dt. 18.08.2023 comprising of the following members:

- Chairman - Principal Chief Conservator of Forests, Mizoram
- Members -Representative of Integrated Regional Office, MoEF&CC, Shillong
- Chief Wildlife Warden, Mizoram
- Deputy Commissioner/District Magistrate, Lunglei District with respect to area falling under Lunglei District
- Deputy Commissioner/District Magistrate, Lawngtlai District with respect to area falling under Lawngtlai District
- Deputy Commissioner/District Magistrate, Siaha District with respect to area falling under Siaha District

Member Secretary - Member Secretary, Mizoram Pollution Control Board, Aizawl

Contd./-

-2-

AND WHEREAS, the Committee constituted above, as per the order of the Hon'ble National Green Tribunal(NGT), Eastern Zone, Kolkata Bench dated 17.03.2023, has carried out inspection of the muck disposal sites and the works going on along the NH-54 in Mizoram between Km 431/00 to Km 562/00 on 25th August 2023 where NHIDCL has been undertaking road widening project.

AND WHEREAS, the Hon'ble National Green Tribunal(NGT), Eastern Zone, Kolkata Bench in its order dated 17.03.2023 directed the State Government to recover Environmental Compensation to the extent of Rs.5,90,70,000/- (Rupees Five Crore Ninety Lakh Seventy Thousand only) from NHIDCL for violation of environmental rules relating to dumping of muck and other violations.

AND WHEREAS, the State Government has directed Mizoram Pollution Control Board, vide letter No.C.18014/379/2023/FST dated 01.09.2023 to take immediate actions for recovery of the Environmental Compensation in compliance to the above stated Hon'ble NGT order.

NOW THEREFORE, in compliance of the order of the Hon'ble National Green Tribunal(NGT), Eastern Zone, Kolkata Bench dated 11.08.2023 and following the direction of the Govt. of Mizoram, the National Highways and Infrastructure Development Corporation (NHIDCL) is hereby imposed Environmental Compensation to the extent of Rs. Rs.5,90,70,000/- (Rupees Five Crore Ninety Lakh Seventy Thousand only). The amount is to be deposited in the form of Bank Draft, in favour of the Member Secretary, Mizoram Pollution Control Board and payable at the State Bank of India, Zodin Branch, Aizawl within a period of one week from the date of issue of this order without fail.

This issues with the approval of the Competent Authority.

Sd/-C.LALDUHAWMA
Member Secretary

Memo No.H.88088/Poltn./50(102)/2023-MPCB/ : Dated Aizawl, the 4th September, 2023


To,

The Executive Director,
M/s. National Highways and Infrastructure Development Corporation (NHIDCL)
Tuikhuahtlang, Aizawl, Mizoram
Email: ro-mizoram@nhidcl.com

Contd./-

Copy to:

1. The P.P.S to the Chief Secretary, Govt. of Mizoram for kind information of the Chief Secretary.
2. The Principal Secretary, Environment, Forests and Climate Change, Government of Mizoram, for kind information.
3. The PCCF, Environment, Forests and Climate Change, Government of Mizoram, for kind information.
4. The Regional Director, RDNE, Central Pollution Control Board, TUMSIR, Shillong, for kind information.
5. The Deputy Commissioners of all Districts, Mizoram, for kind information.
6. The Superintendent of Police, Aizawl, for kind information.
7. Office Copy.


(C.LALDUHAWMA)
Member Secretary
Mizoram Pollution Control Board

Member Secretary
Mizoram Pollution Control Board
Mizoram : Aizawl

MIZORAM POLLUTION CONTROL BOARD

No.H.88088/Poltn./50(102)/2023-MPCB/306

: Dated Aizawl, the 7th September, 2023

To,

The Executive Director,
M/s. National Highways and Infrastructure Development Corporation (NHIDCL),
Tuikhuahtlang, Aizawl, Mizoram.
Email: ro-mizoram@nhidcl.com


Subj.: Actions for violation of environmental norms in connection with widening of road projects in Mizoram by NHIDCL

Ref: Order of the Hon'ble NGT, Eastern Zone, Kolkata dated 11.08.2023 in OA.No.26/2023/EZ in the matter of Vanramchhuangi Vrs. UoI & Ors.

Sir,

In compliance of the Hon'ble NGT Order cited under above reference, you are directed to identify officials/ contractors of NHIDCL for any willful violations i.e. environmental violation in connection with the widening of road construction of NH-54 (Km 431/00 to Km 562/00) from Tawipui N Village-2, Lunglei District to Tuipang Village, Siaha District and accordingly initiate disciplinary actions. Also, details of actions taken may be communicated within a period of two months.

Yours faithfully,


(C.LALDUHAWMA)
Member Secretary

No.H.88088/Poltn./50(102)/2023-MPCB/

: Dated Aizawl, the 7th September, 2023

Copy to:

1. The OSD to the Chief Secretary, Govt. of Mizoram for kind information of the Chief Secretary.
2. The Principal Secretary, Environment, Forests and Climate Change, Government of Mizoram, for kind information.
3. The PCCF, Environment, Forests and Climate Change, Government of Mizoram, for kind information.

(C.LALDUHAWMA)
Member Secretary
Mizoram Pollution Control Board



Gmail

Proof of Service

Office Swaraj&Kotwal <office@swarajandkotwal.com>

Service: Affidavit in OA.No.26/2023| PI Vanramchhuangi Vs UOI & Ors

1 message

Office Swaraj&Kotwal <office@swarajandkotwal.com>

Mon, Sep 11, 2023 at 12:04 PM

To: Rashmi Bothra <rashmibothra24@gmail.com>, "advocatenandita@gmail.com" <advocatenandita@gmail.com>, secy-moef@nic.in

Cc: Judicial Section <ngtjudicial-kolkata@gov.in>

Respected Ma'am/Sir

Hope this email finds you well.

Please find attached the Affidavit filed on behalf of Respondent- Chief Secretary Govt of Mizoram in the above-captioned matter, for your kind reference and record.

Best Regards,

 **Affidavit CS Govt of Mizoram .pdf**Ana Upadhyay
Advocate
+91 6202231868Office of Mr. Siddhesh Kotwal
Standing Counsel for the State of Mizoram
New Delhi
J-1, First Floor,
"Upasana" Building,
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